

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.23927 OF 2020 (M)

PETITIONER:

BIJO JACOB, AGED 48 YEARS
S/O. CHACKO, CHERIYIL HOUSE,
CHEENIKUZHY, UDUMBANNOOR P.O., THODUPUZHA
685595.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION,
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S. JUNCTION, PALAYAM, THIRUVANANTHAPURAM
695033
- 2 UDUMBANNUR GRAMA PANCHAYAT,
UDUMBANNUR, KERALA 685581 (REPRESENTED BY ITS
SECRETARY)
- 3 DISTRICT ELECTION OFFICER & DISTRICT
COLLECTOR,
IDUKKI, COLLECTORATE, IDUKKI 685603

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M. NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23930/2020 (M) AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.23930 OF 2020(M)

PETITIONER:

JOHNY MATHEW, AGED 53 YEARS
S/O. MATHEW, KORUVELIL HOUSE,
UDUMBANNOOR P.O., THODUPUZHA 685595

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION,
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S. JUNCTION, PALAYAM, THIRUVANANTHAPURAM
695033
- 2 UDUMBANNUR GRAMA PANCHAYAT,
UDUMBANNUR, KERALA 685581 (REPRESENTED BY ITS
SECRETARY)
- 3 DISTRICT ELECTION OFFICER & DISTRICT
COLLECTOR,
IDUKKI, COLLECTORATE, IDUKKI 685603

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M. NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.23933 OF 2020(N)

PETITIONER:

TOBY DEVASSY,
AGED 48 YEARS
S/O.DEVASSY, MAMPILLY HOUSE, NORTH PARUR

BY ADV. SRI.P.DEEPAK

BY ADV. SRI. P. DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, L.M.S. JUNCTION,
PALAYAM, THIRUVANANTHAPURAM - 695 033
- 2 NORTH PARUR MUNICIPALITY
MUNICIPAL OFFICE,NORTH PARUR, PIN-683 613
(REP. BY ITS SECRETARY)
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
DEPARTMENT OF URBAN AFFAIRS, KOCHI-682031

R1 BY ADV. SRI.MURALI PURUSHOTHAMAN
R2 BY ADV. SRI.C.S.AJITH PRAKASH
SRI. C.M. NAZAR SPL. GP

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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

**WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942**

WP (C) .No.23937 OF 2020 (N)

PETITIONERS :

**ABRAHAM, AGED 46 YEARS
S/O.JOHN KUZHIPARAMBIL, PUTHENANGADY, KOTTAYAM**

BY ADV. SRI.P.DEEPAK

RESPONDENTS :

- 1 STATION ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, L.M.S
JUNCTION, PALAYAM, THIRUVANANTHAPURAM -695 003**
- 2 KOTTAYAM MUNICIPALITY
MUNICIPAL OFFICE, KOTTAYAM, PIN-686 001 (REP.
BY ITS SECRETARY)**
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
RSNRA-29, Q.A.C. ROAD, KARBALA, KOLLAM,
KERALA 691 001**

R1 BY ADV. SRI.MURALI PURUSHOTHAMAN

**R2 BY SHRI.SIBY CHENAPPADY, SC, KOTTAYAM
MUNICIPALITY**

SRI. C.M. NAZAR, SPL. GP

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.23938 OF 2020 (N)

PETITIONER:

AJAS SHAH, AGED 40 YEARS
S/O. SHAHUL HAMEED, AJMAL MANZIL,
KUMMANNAM P.O., KOTTAYAM-686 005.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION,
KERALA, CORPORATION COMPLEX, L.M.S. JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 2 THIRUVARRPU GRAMA PANCHAYATH
THIRUVARRPU, KERALA-686 020 (REPRESENTED BY
ITS SECRETARY) .
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM-686002.

R1 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
SRI. C.M. NAZAR, SPL. GP

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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.23944 OF 2020(P)

PETITIONERS:

THOMASKUTTY JACOB, AGED 64 YEARS
S/O.JOSEPH CHACKO, PUTHIYAPARAMBIL, KAVUMNADA,
NEDUMKUNNAM P.O., KOTTAYAM

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S.JUNCTION, PALAYAM, THIRUVANANTHAPURAM
695 033
- 2 NEDUMKUNNAM GRAMA PANCHAYATH
NEDUMKUNNAM, KERALA-686 542 (REP BY ITS
SECRETARY)
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM-686 002

R1 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
SRI. C.M. NAZAR, SPL. GP

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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.23946 OF 2020(P)

PETITIONER:

SIBY JOHN, AGED 49 YEARS
S/O.JOHN, KAITHAYIL NELLISERIYIL HOUSE, KOLLAD
P.O., KOTTAYAM-686012.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION, KERALA
CORPORATION OFFICE COMPLEX, L.M.S.JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695033.
- 2 PANACHIKKADU GRAMA PANCHAYATH,
PANACHIKKADU, KERALA-686533 (REPRESENTED BY
ITS SECRETARY).
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
KOTTAYAM, COLLECTORATE, KOTTAYAM-686002.

SRI. NANDAGOPAL S. KURUP SC
SRI. C.M. NAZAR, SPL. GP

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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.23953 OF 2020 (T)

PETITIONER:

GEORGE KURIAN, AGED 72 YEARS
S/O. GEORGE, TADAVANAL HOUSE, PULIYANNOOR,
KOTTAYAM - 686573.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION, KERALA
CORPORATION OFFICE COMPLEX, L.M.S. JUNCTION,
PALAYAM, THIRUVANANTHAPURAM - 695033.
- 2 MUTHOLI GRAMA PANCHAYATH
MUTHOLI, PULIYANNOOR, KERALA, PIN - 686573
(REPRESENTED BY ITS SECRETARY) .
- 3 DISTRICT ELELECTION OFFICER AND DISTRICT
COLLECTOR,
KOTTAYAM, COLLECTORATE, KOTTAYAM - 686002.

R1 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
R2 BY SHRI.SUNIL CYRIAC,SC,MUTHOLY GRAMA PANCH
SRI. C.M.NAZAR SPL.GP

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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24059 OF 2020(F)

PETITIONER:

MOHAMMED KUNJU C.A., AGED 55 YEARS
S/O. C.M.ABDUL KHADER, CHEVITTITHARA HOUSE,
AKG ROAD, EDAPALLY-682 024

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION, KERALA
CORPORATION OFFICE COMPLEX, L.M.S JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033
- 2 KALAMASSERY MUNICIPALITY,
MUNICIPAL OFFICE, KALAMASSERY, PIN-682 033
(REPRESENTED BY ITS SECRETARY)
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFIARS,
DEPARTMENT OF URBAN AFFAIRS, KOCHI-682 031

SRI. M.K. ABOOBACKER, SC
SRI. C.M. NAZAR SPL. GP

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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24060 OF 2020 (F)

PETITIONER:

ABY PAPPACHAN, AGED 48 YEARS
S/O. PAPPACHAN, ABY BHAVANAM, KOVOOR,
ARINALLOOR P.O., MYANAGAPPALLY VILLAGE,
KUNNATHOOR TALUK,
KOLLAM DISTRICT, PIN ODE-690 538

BY ADVS.

SRI.SHIBU JOSEPH
SRI.AJITH VISWANATHAN
SHRI. SAYED MANSOOR BAFAKHY THANGAL
SMT.DRISYA KAMAL
SHRI.ARVIND AJAYKUMAR
SHRI.VINAY JOHN.A.J
SMT.SANU S MALAKEEL
SMT.M.J.ANOOPA
SHRI.BALRAM S.A.

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA CORPORATION OFFICE COMPLEX, L.M.S
JUNCTION, PALAYAM, THIRUVANANTHAPURAM, PINCODE-
695 033
- 2 MYNAGAPPALLY GRAMA PANCHAYATH,
KUNNATHOOR TALUK, KOLLAM DISTRICT, PINCODE-690
519, REPRESENTED BY ITS SECRETARY
- 3 DISTRICT ELECTIN OFFICER AND DISTRICT
COLLECTOR,
KOLLAM, COLLECTORATE, KOLLAM, PIN CODE-691 013

W.P.(C)Nos.23927 of 2020 and connected cases

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R2 BY SHRI.SIJU KAMALASANAN, SC, MYNAGAPPALLY
GRAMA PANCHAYAT
SRI. C.M. NAZAR SPL.GP

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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24061 OF 2020(G)

PETITIONER:

C.K.FRANCIS, AGED 57 YEARS
S/O. C.P.KURIEN, CHAKKALAKKAL
HOUSE, P.O.OLLUKKARA, OLLUKARA VILLAGE,
THRISSUR-680 655, THRISSUR , KERALA

BY ADV. SRI.C.R.REKHESH SHARMA

RESPONDENTS:

1 STATE ELECTION COMMISSION OF KERALA
REPRESENTED BY ITS SECRETARY, CORPORATION
OFFICE COMPLEX, LMS ,PALAYAM,
THIRUVANANTHAPURAM, KERALA-695 033

2 DIRECTOR,
DIRECTORATE OF URBAN AFFAIRS, SECRETARIAT,
THIRUVANANTHAPURAM-695 001

3 THE SECRETARY,
THRISSUR MUNICIPAL CORPORATION, THRISSUR
MUNICIPAL ROAD, THRISSUR-01

R3 BY SHRI. SANTHOSH P.PODUVAL, SC, THRISSUR
CORPORATION
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24062 OF 2020 (G)

PETITIONER:

S. MURALEEDHARAN, AGED 57 YEARS
SON OF SREERANGANATHAN, THIRUVATHIRA, ADAYAMAN
P.O., PAZHAYAKUNNUMMEL, THATTATHUMALA,
THIRUVANANTHAPURAM, KERALA, PIN-695 614, (VOTER
OF WARD NO.8 OF PAZHAYAKUNNUMMEL GRAMA
PANCHAYATH, THIRUVANANTHAPURAM DISTRICT)

BY ADVS.
SRI.K.RAMAKUMAR (SR.)
SRI.T.RAMPRASAD UNNI
SRI.S.M.PRASANTH
SRI.G.RENJITH
SMT.R.S.ASWINI SANKAR
SRI.T.H.ARAVIND

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695001
- 2 THE STATE ELECTION COMMISSION,
KERALA, 'JANAHITHAM', TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, THIRUVANANTHAPURAM-695 001

W.P.(C)Nos.23927 of 2020 and connected cases

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4 THE PAZHAYAKUNNUMMEL GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, KILIMANOOR P.O.,
THIRUVANANTHAPURAM DISTRICT, PIN-695 601

SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24063 OF 2020 (G)

PETITIONERS :

- 1 V.H.MUHAMMED, AGED 49 YEARS
S/O. V.M. HAMSA, VELLAKKUDY HOUSE, ALLAPRA PO,
PERUMBAVOOR - 683556
- 2 M.V.PAULOSE, AGED 72 YEARS
S/O. VARKEY, MANGALATHU HOUSE, VENGOLA PO.
PERUMABVOOR - 683556.

BY ADVS.

SRI.P.THOMAS GEEVERGHESE
SRI.TONY THOMAS (INCHIPARAMBIL)
SRI.E.S.FIROS
SMT.AMRUTHA K.P.

RESPONDENTS :

- 1 STATE ELECTION COMMISSION,
KERALA JANAHITHAM, VIKAS BHAVAN,
THIRUVANANTHAPURAM - 682030.
- 2 VENGOLA GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, VENGOLA,
PERUMBAVOOR - 683556.
- 3 DISTRICT COLLECTOR
COLLECTORATE, KAKKANAD, ERNAKULAM - 682030.
- 4 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695001.

W.P.(C)Nos.23927 of 2020 and connected cases

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R2 BY ADV. SHRI.C.A.NAVAS, SC, VENGOLA GRAMA
PANCHAYAT
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24065 OF 2020 (G)

PETITIONER:

SHAJAHAN K.M. , AGED 46 YEARS
S/O.MUHAMMED KUNJU, KUNNATHAN HOUSE,
RAYONPURAM P.O. , PERUMBAVOOR - 683 543.

BY ADVS.

SRI.P.THOMAS GEEVERGHESE
SRI.TONY THOMAS (INCHIPARAMBIL)
SRI.E.S.FIROS
SMT.AMRUTHA K.P.

RESPONDENTS:

- 1 STATE ELECTION COMMISSION,
KERALA JANAHITHAM, VIKAS BHAVAN,
THIRUVANANTHAPURAM - 682 030.
- 2 PERUMBAVOOR MUNICIPALITY
REPRESENTED BY ITS SECRETARY,
PERUMBAVOOR - 683 542.
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
KOCHI, BROADWAY, MARINE DRIVE,
ERNAKULAM, KERALA - 682031.
- 4 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695 001.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MATHEW B. KURIAN SC.

SRI. C.M.NAZAR SPL. GP

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24066 OF 2020(G)

PETITIONER:

CHERIAN T.K., AGED 70 YEARS
S/O. KURIAN, RESIDING AT THOPPIL HOUSE, MAALAM
PO, MANARCAD, KOTTAYAM - 686019.

BY ADV. SRI.P.I.GEORGEKUTTY

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695001
- 2 THE STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695033.
- 3 THE DISTRICT COLLECTOR
KOTTAYAM COLLECTORATE, CIVIL STATION,
KOTTAYAM, PIN - 682030.
- 4 THE MANARCAD GRAMA PANCHAYAT
REPRESENTED BY ITS SECRETARY, MANARCAD,
KOTTAYAM DISTRICT, PIN - 686019.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24067 OF 2020(G)

PETITIONER:

MOHAMMED SHAFI V.S., AGED 37 YEARS
S/O.SHAHUL, VILANGUPARA HOUSE,
ERUMELY PANCHAYATH, KOTTAYAM - 686 509.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S.JUNCTION, PALAYAM,
THIRUVANANTHAPURAM - 695 033.
- 2 ERUMELY GRAMA PANCHAYATH
ERUMELY, KERALA - 686 509 (REPRESENTED BY ITS
SECRETARY) .
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM - 686 002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24068 OF 2020(G)

PETITIONER:

THOMAS ALBERT, AGED 60 YEARS
S/O.LUKA, VAIKATHETTU HOUSE, KADAPLAMATTOM
P.O., KOTTAYAM - 686 571.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, L.M.S.
JUNCTION, PALAYAM.
- 2 KADAPLAMATTOM GRAMA PANCHAYATH
KADAPLAMATTOM P.O., KOTTAYAM - 686 571,
REPRESENTED BY ITS SECRETARY.
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM - 686 002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24069 OF 2020(G)

PETITIONER:

JOSEPH MATHEW, AGED 65 YEARS
S/O.MATHEW, KALATHIPARAMBIL HOUSE,
NALUKODY P.O., CHANGANACHERRY.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S.JUNCTION, PALAYAM,
THIRUVANANTHAPURAM - 695 033.
- 2 PAIPPAD GRAMA PANCHAYATH
NALUKODY P.O., KERALA - 686 548
(REPRESENTED BY ITS SECRETARY).
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM - 686 002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24071 OF 2020 (H)

PETITIONERS :

RAVI.V.SOMAN, AGED 47 YEARS
S/O SOMAN VALIYAPARAMBIL HOUSE, CHELAKOMBU PO,
KOTTAYAM-686540.

BY ADVS.
SMT.DAISY A.PHILIPOSE
SRI.JAI GEORGE

RESPONDENTS :

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX,
L M S JUNCTION, PALAYAM,
THIRUVANANTHAPURAM-695033.
- 2 VAZHOOR BLOCK PANCHAYATH
KODUNGOOR PO, MANIMALA, RD, KOTTAYAM-686517,
REPRESENTED BY ITS SECRETARY.
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
KOTTAYAM, COLLECTORATE, KOTTAYAM-686002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24073 OF 2020 (H)

PETITIONER:

ABDUL NAJEEB, AGED 54 YEARS
S/O.ABDUL RAHMAN, ELANJIKAYIL (H) ,
ELANJIKAYIL ROAD, ALUVA - 683 101.

BY ADVS.
SRI.RAFEEK. V.K.
SRI.SAIJO HASSAN
SRI.BENOJ C AUGUSTIN
SRI.U.M.HASSAN
SMT.P.PARVATHY
SMT.SURYA P SHAJI
SHRI.MANAS P HAMEED
SMT.AATHIRA SUNNY

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, L.M.S., PALAYAM,
THIRUVANANTHAPURAM - 695 033.
- 2 ALUVA MUNICIPALITY
REPRESENTED BY ITS SECRETARY, PWD QUARTERS,
PERIYAR NAGAR, ALUVA, KERALA - 683 101.
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
KOCHI BROADWAY, MARINE DRIVE, ERNAKULAM,
KERALA - 682 031.
- 4 DISTRICT COLLECTOR ERNAKULAM
DISTRICT COLLECTORATE, FIRST FLOOR,
CIVIL STATION, KAKKANAD, ERNAKULAM - 682 030.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI.MATHEW B. KURIAN, SC
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24076 OF 2020 (H)

PETITIONER:

SHIJU DEVASSY, AGED 39 YEARS
S/O PUTHANPURACKAL HOUSE, WARD NO.13,
POOVATHUSSERY, PARAKKADAVUR PO,
ERNAKULAM DISTRICT, PIN-683579.

BY ADVS.
SRI.SIBI KARUN
SMT.GOPIKA.N.NAIR

RESPONDENTS:

- 1 THE STATE ELECTION COMMISSION
KERALA STATE, JANAHITHAM, TC 26/7920,
VIKAS BHAVAN,
THIRUVANANTHAPURAM DISTRICT, PIN-695033.
- 2 THE DISTRICT COLLECTOR
ERNAKULAM DISTRICT, CIVIL STATION,
KAKKANAD, PIN-683030.
- 3 THE PARAKKADAVU GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY,
PARAKKADAVU, PIN-683577.

SRI. MURALI PURUSHOTHAMAN, SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24077 OF 2020 (H)

PETITIONER:

K.S.KRISHNANKUTTY, AGED 61 YEARS
S/O. SANKARAN EZHUTHACHAN, KUNNATHU HOUSE,
THALORE, THRISSUR - 680006.

BY ADVS.

SRI.K.S.BHARATHAN
SRI.ALPHIN ANTONY
SRI.AADITHYAN S.MANNALI
SRI.VISAKH ANTONY
SRI.ABEL ANTONY
SRI.CHRISTINE MATHEW

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S JUNCTION, PALAYAM,
THIRUVANANTHAPURAM - 695033.
- 2 NENMANIKKARA GRAMA PANCHAYATH
NENMANIKKARA, PIN - 680301,
(REPRESENTED BY ITS SECRETARY) .
- 3 THE DISTRICT COLLECTOR
COLLECTORATE, CIVIL STATION,
THRISSUR, PIN - 680003.

SRI. MURALI PURUSHOTHAMAN, SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24079 OF 2020 (H)

PETITIONERS :

- 1 VISHNU U.P. NAIR, AGED 29 YEARS
S/O PARAMESWARAN NAIR,
RESIDING AT AMMA MELAMCODE,
PAZHAKUTTY PO, NEDUMANGAD, THIRUVANANTHAPURAM.
- 2 AJI FGOPALAN, AGED 45 YEARS
S/O GOPALAN, RESIDING AT CHEMBAKASSERY VEEDY,
POOVATHUR, NEDUMANGAD, THIRUVANANTHAPURAM-
695001.

BY ADVS.
SRI.GEORGE POONTHOTTAM (SR.)
SMT.NISHA GEORGE
SRI.J.VISHNU

RESPONDENTS :

- 1 STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
NEDUMANGAD, THIRUVANANTHAPURAM-695033.
- 2 NEDUMAMNGAD MUNICIPALITY
MUNICIPAL OFFICE, NEDUMANGAD PO, PIN-695541,
THIRUVANANTHAPURAM DISTRICT, REPRESENTED BY
ITS SECRETARY.
- 3 REGIONAL JOINT DIRECTOR
OF URBAN AFFAIRS, RSNRA-29, Q.A C ROAD,
KARABALA, KOLLAM KERALA-691001.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. P.RAMAKRISHNAN, SC

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24080 OF 2020 (H)

PETITIONER:

JIKKU KURIAKOSE, AGED 50 YEARS
S/O KURIAKOSE, PUTHIYAMADATHIL HOUSE,
NEELAMPEROOR PO, KUICHY, KOTTAYAM-686534.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM-695033.
- 2 PALLAM BLOCK PANCHAYATH,
VADAVATHOOR PO, KERALA-686016
(REPRESENTED BY ITS SECRETARY)
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
KOTTAYAM COLLECTORATE, KOTTAYAM-686002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24081 OF 2020(I)

PETITIONER:

JOHNY K.O. AGED 51 YEARS
S/O OUSEPH, KAROTTUPURAM, OKKAL, CHELAMATTAM,
OKKAL, ERNAKULAM-683550.

BY ADVS.

SRI.T.G.SUNIL (PERUMBAVOOR)

SRI.ANTONY SHYJU

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM,
THIRUVANANTHAPURAM-695033.
- 2 DISTRICT COLLECTOR
ERNAKULAM , COLLECTORATE,
CIVIL STATION,
KAKKANAD-682030.
- 3 THE OKKAL GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, OKKAL,
ERNAKULAM-683550.
- 4 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
RSNRA-29, Q.AC.ROAD, KARBALA, KOLLAM-691001.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24083 OF 2020(I)

PETITIONER:

LEKSHMANAN PILLAI, AGED 63 YEARS
S/O. NARAYANA PILLAI, AVITOM, KOTHETHU NAGAR
29, KADAPPAKADA P.O. KOLLAM 691 008.

BY ADVS.
SRI.S.SREEKUMAR (KOLLAM)
SMT.V.BEENA
SRI.M.SREERANGA NADHAN

RESPONDENTS:

- 1 THE STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, SECRETARIAT, THIRUVANANTHAPURAM
695 001.
- 2 THE STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM P.O. THIRUVANANTHAPURAM 695 034.
- 3 THE DIRECTOR,
DIRECTORATE OF URBAN AFFAIRS, PUBLIC OFFICE
BUILDING, MUSEUM P.O. THIRUVANANTHAPURAM 695
033.
- 4 THE DISTRICT COLLECTOR,
COLLECTORATE KOLLAM 691 013.
- 5 THE KOLLAM CORPORATION
REPRESENTED BY ITS SECRETARY,
CORPORATION BUILDING KOLLAM 691 001.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI.M.K.CHANDRAMOHANDAS SC
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24084 OF 2020(I)

PETITIONER:

JAMES.A.V., AGED 52 YEARS
S/O VARKEY,
ALAPPATTU HOUSE,, KOTTAYAM, KERALA-686652.

BY ADVS.
SRI.T.G.SUNIL (PERUMBAVOOR)
SRI.ANTONY SHYJU

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA,
CORPORATION OFFICE COMPLEX,
LMS JUNCTION, PALAYAM, THIRUVANANTHAPURAM-
695033.
- 2 THE DISTRICT COLLECTOR
KOTTAYAM, COLLECTORATE,
CIVIL STATION,
KOTTAYAM-686002.
- 3 THE MELUKAVU GRAMA PANCHAYTH
REPRESENTED BY ITS SECRETARY, MELUKAVU PO,
KOTTAYAM-686652.
- 4 REGIONAL JOINT OF URBAN AFFAIRS
RSNRA-29, Q.A C ROAD, KARBALA, KOLLAM-691001.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24086 OF 2020(I)

PETITIONER:

ANTU, AGED 56 YEARS
S/O. KOCHAPPAN, KOCHAPPILLY VEEDU,
MUNNOORPPILLY, EZHATTUMUGHAM P O, ERNAKULAM
DISTRICT - 683577.

BY ADV. SRI.S.SUDHISH KUMAR

RESPONDENTS:

- 1 THE STATE ELECTION COMMISSION
KERALA STATE JANAHITHAM, TC 26/7(2), VIKAS
BHAVAN, THIRUVANANTHAPURAM DISTRICT, PIN -
695033
- 2 THE DISTRICT COLLECTOR
ERNAKULAM DISTRICT, CIVIL STATION, KAKKANAD,
PIN - 683030.
- 3 THE ANGAMALY BLOCK PANCHAYATH,
REPRESENTED BY ITS SECRETARY/BLOCK DEVELOPMENT
OFFICER, ANGAMALY, ERNAKULAM DISTRICT -
683572.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24088 OF 2020(I)

PETITIONER:

PETER M.V., AGED 63 YEARS
S/O. VAREETH, MADASSERI HOUSE, WARD NO. 6,
MOOKKANNOOR, PANCHAYATH, MOOKKANNOOR P.O,
ERNAKULAM DISTRICT, PIN - 683577

BY ADVS.
SRI.SIBI KARUN
SMT.GOPIKA.N.NAIR

RESPONDENTS:

- 1 THE STATE ELECTION COMMISSION
KERALA STATE JANAHITHAM, TC 26/7(2),
VIKAS BHAVAN,
THIRUVANANTHAPURAM DISTRICT, PIN - 695033.
- 2 THE DISTRICT COLLECTOR
ERNAKULAM DISTRICT, CIVIL STATION,
KAKKANAD, PIN - 683030.
- 3 THE MOOKKANNOOR GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY,
MOOKKANNOOR, PIN - 683577.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. S. SUDHISH KUMAR SC

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24090 OF 2020 (I)

PETITIONERS :

- 1 JACOB MADHINACHERRY, AGED 53 YEARS
S/O.M.C. JOSEPH, MADHINACHERRY HOUSE,
NIRANAM P.O., THIRUVALLA,
PATHANAMTHITTA DISTRICT
- 2 VARGHESE M. ALEX, AGED 60 YEARS
S/O.ALEXANDER, MANALEL CHEMMARAPPALLIL,
NIRANAM P.O., THIRUVALLA, PIN-

BY ADVS.
SRI.P.HARIDAS
SRI.BIJU HARIHARAN
SRI.R.B.BALACHANDRAN
SRI.RENJI GEORGE CHERIAN

RESPONDENTS :

- 1 STATE ELECTION COMMISSION
KERALA, REP. BY ITS SECRETARY,
CORPORATION OFFICE COMPLEXT, LMS COMPOUND,
PALAYAM, THIRUVANANTHAPURAM PIN -695 003
- 2 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
COLLECTORATE, PATHANAMTHITTA, PIN - 689 645
- 3 PULIKEEZHU BLOCK PANCHAYATH
REP.BY ITS SECRETARY, VALANJAVATTAM P.O.,
THIRUVALLA, PIN - 689 101

W.P.(C)Nos.23927 of 2020 and connected cases

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R3 BY ADV. JOSEPH GEORGE, SC, PULIKEEZHU BLOCK
PANCHAYATH
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24091 OF 2020(J)

PETITIONER:

BENJAMIN THOMAS, AGED 75 YEARS
S/O.K.C.THOMAS, KINATTUKARA, NIRANAM P.O.,
THIRUVALLA, PATHANAMTHITTA DISTRICT. PIN - 689
621

BY ADVS.

SRI.P.HARIDAS
SRI.BIJU HARIHARAN
SRI.R.B.BALACHANDRAN
SRI.RENJI GEORGE CHERIAN
SRI.P.C.SHIJIN
SRI.RISHIKESH HARIDAS

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, REP.BY ITS SECRETARY,
CORPORATION OFFICE COMPLEX,
LMS COMPOUND, PALAYAM,
THIRUVANANTHAPURAM, PIN 695 003
- 2 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
COLLECTORATE, PATHANAMTHITTA. PIN-689 645
- 3 NIRANAM GRAMA PANCHAYATH
REP.BY ITS SECRETARY, NIRANAM P.O.,
THIRUVALLA, PATHANAMTHITTA. PIN -689 621

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. T.P. PRADEEP SC.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24095 OF 2020 (J)

PETITIONER:

ABDUL HAMEED, AGED 52 YEARS
S/O.AYAMMAD, ARETTAKKUNNUMMAL, ANDONA RAROTH,
PARAPPANPOYYIL, KOZHIKODE-673 573.

BY ADVS.

SRI.P.T.SHEEJISH

SRI. HARIKIRAN M.

SHRI.PRAVEENKUMAR P.

SMT.JASHITHA VIJAYAN

SRI.A.ABDUL RAHMAN (A-1917)

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM, PIN-695 001.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM, PIN-695 033.
- 3 THE DISTRICT COLLECTOR, KOZHIKODE,
WAYANAD ROAD, CIVIL STATION, ERANHIPPALAM,
KOZHIKODE, PIN-673 020.
- 4 THE THAMARASSERY GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, THAMARASSERY,
KOZHIKODE, PIN-673 573.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24115 OF 2020(L)

PETITIONERS :

SABU JOSEPH, AGED 48 YEARS
S/O. JOSEPH, AUSEPHARAMBIL HOUSE, ULLANAD PO,
ULLANAD KARA, BHARANANGANAM VILLAGE, MEENACHIL
TALUK, KOTTAYAM DISTRICT - 686651.

BY ADV. SRI.BABY THOMAS

RESPONDENTS :

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695001.
- 2 THE STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6(2),
VIKAS BHAVAN, THIRUVANANTHAPURAM - 695033.
- 3 THE DISTRICT COLLECTOR
COLLECTORATE P O, KOTTAYAM DISTRICT, PIN -
686002,
- 4 THE BHARANANGANAM GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, BHARANANGANAM,
KOTTAYAM DISTRICT, PIN - 683574.

W.P.(C)Nos.23927 of 2020 and connected cases

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R4 BY ADV. SRI.J.PRAKASH C.VADAKKAN
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24116 OF 2020(L)

PETITIONER:

SURESH N. ,
AGED 51 YEARS
S/O. NARAYANAN NAIR, NADUVILADATHU HOUSE,
NECHIPUZHOOOR KARA, NECHIPUZHOOOR P.O. LALAM
VILLAGE, KAROOR PANCHAYATH, MEENACHIL TALUK
686 574.

BY ADV. SRI.BABY THOMAS

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTION, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM 695 001.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM TC 27/6(2) VIKAS BHAVAN,
THIRUVANANTHAPURAM 695 033.
- 3 THE DISTRICT COLELCTOR,
KOTTAYAM, COLLECOTRATE P.O. KOTTAYAM DISTRICT
686 002.
- 4 THE KAROOR GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY KAROOR,
KOTTAYAM DISTRICT 680 683.

W.P.(C)Nos.23927 of 2020 and connected cases

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R4 BY SHRI.SUNIL CYRIAC, SC,KAROOR G.PANCHAYAT
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24118 OF 2020(L)

PETITIONER:

M.K.AJAYAKUMAR,
AGED 50 YEARS
S/O.KRISHNAN CHETTIAR, MANNALAYIL HOUSE,
KANJIRAPARA P.O., VAZHOOR, KOTTAYAM DISTRICT-
686555.

BY ADVS.
SRI.VIJU ABRAHAM
SRI.JOBY JOSEPH

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, JANA HITAM, T.C.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695001.
- 2 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
COLLECTORATE, KOTTAYAM-686002.
- 3 VAZHOOR GRAMA PANCHAYAT,
VAZHOOR P.O., KOTTAYAM-686504, REPRESENTED BY
ITS SECRETARY.
- 4 ELECTORAL REGISTRATION OFFICER AND SECRETARY ,
VAZHOOR GRAMA PANCHAYAT, VAZHOOR P.O.,
KOTTAYAM-686504.

W.P.(C)Nos.23927 of 2020 and connected cases

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**SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24119 OF 2020(L)

PETITIONER:

MURALEEDHARAN P.R., AGED 61 YEARS
S/O RAMANKIRSHNA PILLAI, PUTHENPURACKAL
MADATHIL HOUSE, CHEMMNAD VILLAGE,
BHAKTANANDAPURAM P.O.PUTHENCROUZ, ERNAKULAM-682
308.

BY ADV. SRI.BIJU .C. ABRAHAM

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM , TC 27/6(2) VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033.
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, KAKKANAD, ERNAKULAM-682 030.
- 4 THE DISTRICT PANCHAYAT,
OFFICE OF THE DISTRICT PANCHAYAT, NEAR CIVIL
STATION, KAKKAND, ERNAKULAM-682 030.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24120 OF 2020(L)

PETITIONER:

SUNNY GEORGE, AGED 58 YEARS
S/O. MATHAI VARKEY, VETTATHU HOUSE,
KIZHAPARAYAR P O, POOVARANI,
KOTTAYAM DISTRICT - 686578.

BY ADVS.
SRI.VIJU ABRAHAM
SRI.JOBY JOSEPH

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, JANAHITAM, T.C.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695001.
- 2 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
COLLECTORATE, KOTTAYAM, 686002.
- 3 MEENACHIL GRAMA PANCHAYATH
EDAMATTOM P.O, KOTTAYAM - 686577, REPRESENTED
BY ITS SECRETARY.
- 4 ELECTORAL REGISTRATION OFFICER AND SECRETARY
MEENACHIL GRAMA PANCHAYATH, EDAMATTOM PO,
KOTTAYAM - 686577.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24121 OF 2020(M)

PETITIONER:

M.M.JOSEPH, AGED 48 YEARS
S/O.MATHEW, MADATHIL HOUSE, ULLANAD P.O.,
ULLANAD KARA, BHARANANGANAM VILLAGE,
BHARANANGANAM PANCHAYATH, KOTTAYAM DISTRICT -
686 651.

BY ADVS.
SRI.BABY THOMAS
SMT.MARIAMMA JOSEPH

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695 001.
- 2 THE STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695 033.
- 3 THE DISTRICT COLLECTOR
COLLECTORATE P.O., KOTTAYAM DISTRICT, PIN -
686002.
- 4 THE BHARANANGANAM GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, BHARANANGANAM,
KOTTAYAM DISTRICT, PIN - 683 574

W.P.(C)Nos.23927 of 2020 and connected cases

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R4 BY SHRI.PRAKASH C. VADAKKAN. J, SC,
BHARANANGANAM GRAMA PANCHAYAT
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24124 OF 2020 (M)

PETITIONER:

BINO JOSEPH, AGED 51 YEARS
S/O JOSEPH, MULANGASSERY, KALAKETTY
P.O.KONDOOR, KOTTAYAM-686 508.

BY ADVS.
SRI.JUSTINE JACOB
SRI.K.S.ARUN KUMAR
SMT.AMRUTHA P S
SMT.AMRUTHA K P
SHRI.VIJAY SANKAR V.H.

RESPONDENTS:

- 1 STATE ELECTION COMMISSION, KERALA
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 2 THIDANAD GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, THIDANAD,
KOTTAYAM DISTRICT, PIN-686 123.
- 3 DISTRICT COLLECTOR AND KOTTAYAM DISTRICT
ELECTION OFFICER,
COLLECTORATE, KOTTAYAM-686002.

R1 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
SRI. JIBU P. THOMAS SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24151 OF 2020(T)

PETITIONER:

JOSEPH JOSEPH, AGED 52 YEARS
S/O. JOSEPH, RESIDING AT PUTHIYATHU, KANAMALA
P.O, PAMPAVALY, KOTTAYAM DIST PIN 686 510

BY ADVS.
SRI.B.KRISHNA KUMAR
SRI.A.CHANDRA BABU

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, THIRUVANANTHAPURAM PIN 695 001
- 2 THE STATE ELECTION COMMISSION KERALA,
JANATHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM PIN 695 033
- 3 THE DISTRICT COLLECTOR,
KOTTAYAM-KUMILY ROAD, COLLECTORATE, KOTTAYAM,
KERALA 686 002
- 4 THE ERUMELY GRAMPANCHAYATH,
REPRESENTED BY ITS SECRETARY, ERUMELY SH 44,
ERUMELY, PIN 686 509

R2 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24184 OF 2020 (W)

PETITIONER:

MOHAMED SALIH, AGED 56 YEARS
S/O. MUHAMMED MASTERY, SWALAH, 10/344, WARD
NO.10, KUHIPANGAD PO, CHIRAKKARA, THALASSERY,
MUNICIPALITY, THALASSERY, KANNUR - 670104.

BY ADVS.

SRI.T.P.SAJID

SRI.C.KHALID

SMT.SHIFA LATHEEF

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM -
695001.
- 2 THE STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695033.
- 3 THE DISTRICT COLLECTOR
COLLECTORATE ROAD, THAVAKKARA, KANNUR -
670002.
- 4 THE THALASSERY MUNICIPALITY
THALASSERY MUNICIPAL OFFICE, MG ROAD,
THALASSERY- 670101.

W.P.(C)Nos.23927 of 2020 and connected cases

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R2 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24214 OF 2020(B)

PETITIONER:

ANEESH K.GEORGE, AGED 42 YEARS
S/O. GEORGE, RESIDING AT KIZHAKKEL HOUSE,
KALIYAR P.O., VANNAPURAM, IDUKKI DISTRICT-
685607.

BY ADV. SRI.BABY MATHEW

RESPONDENTS:

- 1 STATE OF KERALA,
REPRESENTED BY THE SECRETARY GO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695001.
- 2 THE STATE ELECTION COMMISSION,
REPRESENTED BY SECRETARY, KERALA JANAHITHAM,
TC 27/6(2), VIKAS BHAVAN, THIRUVANANTHAPURAM-
695033.
- 3 DISTRICT COLLECTOR,
IDUKKI COLLECTORATE, PINANAVU P.O., CIVIL
STATION, IDUKKI-678001.
- 4 VANNAPURAM GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, VANNAPURAM P.O.,
THODUPUZHA, IDUKKI DISTRICT-685607.

R2 BY SHRI.MURALI PURUSHOTHAMAN, SC,K.S.E.COMM

W.P.(C)Nos.23927 of 2020 and connected cases

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OTHER PRESENT:

C.M.NAZAR SPL GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24220 OF 2020(B)

PETITIONER:

RAJU A.A., AGED 50 YEARS
S/O. ANTONY, AZHIKKAKATHU, CHERANELLUR,
ERNAKULAM DISTRICT

BY ADVS.

SRI.C.S.AJITH PRAKASH
SRI.T.K.DEVARAJAN
SRI.FRANKLIN ARACKAL
SRI.PAUL C THOMAS
SHRI.BABU M.
SMT.ANCY THANKACHAN
SHRI.NIDHIN RAJ VETTIKKADAN
SMT.DEVYANI

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO LOCAL SELF-
GOVERNMENT DEPARTMENT INSTITUTIONS, GOVERNMENT
OF KERALA, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001
- 2 THE STATE ELECTION COMMISSION OF KERALA,
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALLAYM, THIRUVANANTHAPURAM-695 033
- 3 THE CHERNANELLUR GRAMA PANCHAYTH
REPRESENTED BY ITS SECRETARY, CHERANALLOR,
PIN-682 027

W.P.(C)Nos.23927 of 2020 and connected cases

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4 REGIONAL JOINT DIRECTOR OF URBAN AFFIARS,
BROADWAY, MARINE DRIVE, ERNAKULAM-682 031

5 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD, ERNAKULAM-682 030

SRI.T.K.AJITHKUMAR SC
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24222 OF 2020 (C)

PETITIONER:

ANISH PEETHAMBARAN, AGED 33 YEARS
S/O. PEETHAMBARAN, RESIDING AT MAROTTICHOTTIL
HOUSE, PANNOOR, UDUMBANOOR, IDUKKI DISTRICT-
685 607

BY ADV. SRI.BABY MATHEW

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF-GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695 001
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033
- 3 DISTRICT COLLECTOR,
IDUKKI COLLECTORATE, PINANAVU P.O., CIVIL
STATION, IDUKKI-678 001
- 4 ELAMDESOM BLOCK PANCHAYATH
REPRESENTED BY ITS SECRETARY, ALAKKODE P.O.,
THODUPUZHA, IDUKKI DISTRICT-685 588

SRI. MURALI PURUSHOTHAMAN SC

SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24223 OF 2020 (C)

PETITIONER:

ANILKUMAR V. , AGED 39 YEARS
S/O. BALAKRISHNAN, RESIDING AT SREENILAYAM,
ANCHUKUNNU P.O. , WAYANAD DISTRICT-670 645

BY ADVS.

SRI.M.R.HARIRAJ

SHRI.VISWAJITH C.K

SMT.GISHA G. RAJ

SHRI.REJIVUE

SHRI.CHACKOCHEN VITHAYATHIL

RESPONDENTS:

1 STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6/(2) , VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033

2 STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO THE
GOVERNMENT, DEPARTMENT OF LOCAL SELF
GOVERNMENT, INSTITUTIONS, SECRETARIAT,
THIRUVANANTHAPURAM-695 001

3 DISTRICT COLLECTOR,
WAYANAD, CIVIL STATION, KALPETTA-673 121

SRI. MURALI PURUSHOTHAMAN SC

SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24226 OF 2020(C)

PETITIONER:

BALAKRISHNA KURUP, AGED 75 YEARS
S/O. PADMANABHA PILLAI, PUNTHALA VADAKKETHIL
VEETIL, VADAKODU WARD THALAVOOR VILLAGE,
PATHANAPURAM TALUK, KOLLAM DISTRICT 691 508.

BY ADVS.

SRI.MANU RAMACHANDRAN
SRI.M.KIRANLAL
SRI.R.RAJESH (VARKALA)
SRI.T.S.SARATH
SHRI.SAMEER M NAIR

RESPONDENTS:

- 1 THE STATE ELECTION COMMISSION OF KERALA
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM 695 033.
- 2 THE DISTRICT COLLECTOR,
KOLLAM DISTRICT, CIVIL STATION, KOLLAM 691
013.
- 3 THE BLOCK PANCHAYATH OF PATHANAPURAM,
PIDAVOOR, PATHANAPURAM, KOLLAM DISTRICT 691
625, REPRESENTED BY ITS SECRETARY.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24227 OF 2020 (C)

PETITIONER:

UNNI P.M. , AGED 28 YEARS
S/O. RUKMINI , PILKUNNEL HOUSE, MANJALLOOR
VILLAGE, ERNAKULAM DISTRICT 686 670 .

BY ADV. SRI.V.VISAL AJAYAN

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM 695 033 .
- 2 MANJALLOOR GRAMA PANCHAYATH
VAZHAKKULAM P.O. MUVATTUPUZHA, ERNAKULAM
DISTRICT 686 670 REP. BY SECRETARY .
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
ERNAKULAM CIVIL STATION, KAKKANAD, ERNAKULAM,
682 030 .

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24228 OF 2020(C)

PETITIONER:

AKSHAY C. SATHYAN, AGED 23 YEARS
S/O. C.S. SATHYAN, CHERUVELIL HOUSE,
MANJALLOOR VILLAGE, ERNAKULAM DISTRICT, PIN -
686670

BY ADV. SRI.V.VISAL AJAYAN

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM, PIN - 695033.
- 2 MANJALLOOR GRAMA PANCHAYATH
VAZHAKKULAM P O, MUVATTUPUZHA, ERNAKULAM
DISTRICT, PIN - 686670, REPRESENTED BY ITS
SECRETARY.
- 3 DISTRICT EDUCATIONAL OFFICER AND DISTRICT
COLLECTOR,
ERNAKULAM, CIVIL STATION, KAKKANAD,
ERNAKULAM, PIN - 682030.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24229 OF 2020 (C)

PETITIONER:

SHARAFUDHEEN T.S., AGED 41 YEARS
S/O.SAITHU MOHAMMED, THOOMBOYIL KOTTAPURATH,
CHALACKAL, MARAMPILLY P.O., ERNAKULAM
DISTRICT-683 105.

BY ADV. SRI.BIJU .C. ABRAHAM

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695
001.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033.
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, KAKKANAD, ERNAKULAM-682 030.
- 4 THE VAZHAKULAM BLOCK PANCHAYAT,
THADITAPARAMBU, SOUTH VAZHAKULAM P.O.,
ERNAKULAM-683 105, REPRESENTED BY BDO,
SECRETARY.

SRI. MURALI PURUSHOTHAMAN SC

SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24230 OF 2020 (C)

PETITIONER:

ABDUL JABBAR, AGED 59 YEARS
S/O.T.K.M. HYDROSE, THOTTATHIL HOUSE,
MARAMPILLY P O, ALUVA.

BY ADV. SRI.BIJU .C. ABRAHAM

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM -
695001.
- 2 THE STATE ELECTION COMMISSION
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695033.
- 3 THE DISTRICT COLLECTOR
COLLECTORATE, KAKKANAD, ERNAKULAM - 682030.
- 4 THE VAZHAKULAM BLOCK PANCHAYAT
THADITAPARAMBU, SOUTH VAZHAKULAM P.O,
ERNAKULAM - 683105, REPRESENTED BY BDO,
SECRETARY.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24232 OF 2020(D)

PETITIONER:

RAJESH K BHASKARAN, AGED 39 YEARS
S/O.BHASKARAN, KUNNATHUKUZHUYIL HOUSE,
MANGALATHUNADA, NORTH MZHUVANNOOR, KUNNATHUNAD
TALUK, ERNAKULAM DISTRICT-686 669.

BY ADV. SRI.P.P.RAJESH

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695
001.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033.
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, KAKKANAD, ERNAKULAM-682 030.
- 4 THE MAZHAVANNOOR GRAMA PANCHAYAT,
IRAPURAM P.O., IRAPURAM, ERNAKULAM DISTRICT,
REPRESENTED BY ITS SECRETARY.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24237 OF 2020(D)

PETITIONER:

A.RIYAS, AGED 26 YEARS
S/O.ABDUL RASHEED, PUNNYAM PARAMBIL HOUSE,
PATHIYANKARA, THRIKUNNAPUZHA, ALAPPUZHA-690
515

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, L.M.S.
JUNCTION, PALAYAM, THIRUVANANTHAPURAM 695 033
- 2 THRIKKUNNAPUZHA GRAMA PANCHAYATH
THRIKKUNNAPUZHA, ALAPPUZHA-690 515 (REP. BY
ITS SECRETARY)
- 3 DISTRICT ELECTION OFFICE AND DISTRICT
COLLECTOR
ALAPPUZHA, COLLECTORATE, ALAPPUZHA-688 001

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24239 OF 2020 (D)

PETITIONERS :

- 1 VIJU VARGHESE
(RESIDENT OF WARD NO.4, THAIKKAVU OF MARADY
GRAMA PANCHAYAT, ERNAKULAM DISTRICT) (VOTER
LIST SL.NO.183), S/O. LATE VARGHESE P.V, AGED
48 YEARS, PULIKKAYATH HOUSE, H.NO. 4/53, SOUTH
MARADY P O, SOUTH MARADY, MUVATTUPUZHA,
ERNAKULAM - 686673.
- 2 K.M. VELAYUDHAN, AGED 61 YEARS
(RESIDENT OF WARD NO.6, THAIKKAVU OF MARADY
GRAMA PANCHAYAT, ERNAKULAM DISTRICT) (VOTER
LIST SL.NO.383), S/O. LATE K.K, MADHAVAN,
KUNNUMPURATHU H.NO. 6/166, NORTH MARADY, EAST
MARADY P O, MUVATTUPUZHA, ERNAKULAM - 686673.

BY ADVS.
SRI.S.ARUN RAJ
SMT.C.T.SUJA

RESPONDENTS :

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695001.
- 2 THE STATE ELECTION COMMISSION
KERALA, JANAHITHAM, TC 27/6(C) VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695033

W.P.(C)Nos.23927 of 2020 and connected cases

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- 3 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD, PIN - 682030.
- 4 THE MARADY GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, SOUTH MARADY P
O, MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN -
686673.
- R4 BY ADV. SRI.AJEESH S.BRITE
R4 BY ADV. SRI.P.PRAVEEN MANAPPATTU
R4 BY ADV. SHRI.ABHILASH AUGUSTINE M.
R4 BY ADV. SMT.STEPHY JOSEPH
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24240 OF 2020 (D)

PETITIONER:

JOY P.N., AGED 49 YEARS
S/O.VAREETH, PUTHEN HOUSE, PULLANI,
THURAVOOR P.O., ERNAKULAM DISTRICT-683572.

BY ADVS.

SRI.JUSTINE JACOB
SRI.K.S.ARUN KUMAR
SMT.BINDU MOHAN
SMT.AMRUTHA P S
SMT.AMRUTHA K P
SHRI.VIJAY SANKAR V.H.

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM-695033.
- 2 THURAVOOR GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, THURAVOOR,
THURAVOOR P.O., ERNAKULAM DISTRICT-683572.
- 3 DISTRICT COLLECTOR AND ERNAKULAM DISTRICT
ELECTION OFFICER,
COLLECTORATE, KAKKANAD-682030.

R2 BY SHRI.ISSAC.M.PERUMPILLIL, SC, THURAVOOR
GRAMA PANCHAYAT
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24242 OF 2020 (E)

PETITIONER:

RATHEESH, AGED 29 YEARS
S/O.RAJAPPAN NAIR, R.S.NIVAS, VENGANOOR P.O.,
THIRUVANANTHAPURAM-695 523

BY ADV. SRI.R.GOPAN

RESPONDENTS:

- 1 STATE OF KERALA
REP.BY THE SECRETARY TO GOVERNMENT, DEPARTMENT
OF LOCAL SELF GOVERNMENT INSTITUTION,
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 THE STATE ELECTION COMMISSION OF KERALA
JANAHITHAM, TC.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695 033
- 3 THE DISTRICT COLLECTOR
THIRUVANANTHAPURAM, KUDAPPANAKUNNU,
CIVIL STATION, THIRUVANANTHAPURAM-695 043
- 4 THE THIRUVANANTHAPURAM CORPORATION
REP. BY ITS SECRETARY, THIRUVANANTHAPURAM
CORPORATION BUILDING, PALAYAM,
THIRUVANANTHAPURAM-695 033

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. P.K. MANOJ KUMAR

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24243 OF 2020 (E)

PETITIONER:

NOUSHADALI, AGED 38 YEARS
S/O.MUHAMMED, 509, KIZHAKKEMUNDAKKAL, PULLIKAL
P.O., MALAPPURAM DISTRICT-673 637

BY ADVS.
SRI.K.M.FIROZ
SRI.P.C.MUHAMMED NOUSHIQ
SHRI.ABDUL KAREEM N.
SMT.M.SHAJNA
SRI.E.C.AHAMED FAZIL

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
JANAHITHAM TC-27/6(2), VIKAS BHAVAN P.O.,
THIRUVANANTHAPURAM-695 033
- 2 THE DISTRICT ELECTION OFFICE AND DISTRICT
COLLECTOR
MALAPPURAM, CIVIL STATION, MALAPPURAM - 676
505
- 3 THE STATE OF KERALA
REP.BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 4 THE SECRETARY
LOCAL SELF GOVERNMENT DEPARTMENT, THE
GOVERNMENT OF KERALA, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001

W.P.(C)Nos.23927 of 2020 and connected cases

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5 CHERUKAVU GRAMA PANCHAYATH
 REP.BY ITS SECRETARY, PERIAMBALAM, PULLIKAL,
 MALAPPURAM -673 637

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24244 OF 2020(E)

PETITIONER:

CHACKO A.V., AGED 60 YEARS
S/O.VARKEY, ALAPPATTU HOUSE,
MUNDAKKAYAM P.O., KOTTAYAM -686 513

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER, KERALA
CORPORATION OFFICE COMPLEX, L.M.S JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033
 - 2 MUNDAKKAYAM GRAMA PANCHAYATH
MUNDAKKAYAM P.O., KOTTAYAM-686 513, REP. BY
ITS SECRETARY
 - 3 DISTRICT ELECTION OFFICE AND DISTRICT
COLLECTOR
KOTTAYM, COLLECTORATE, KOTTAYAM-686 002
- SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24246 OF 2020(E)

PETITIONER:

K.K.EBRAHIM, AGED 69 YEARS
S/O. KUNJALI HAJI, KUNNAPPILLIL HOUSE,
PEZHAKAPPILLY P.O., MUVATTUPUZHA-686 673

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, L.M.
JUNCTION, PALAYAM, THIRUVANANTHAPURAM-695 033
- 2 PAIPRA GRAMA PANCHAYATH,
PEZHAKAPPILLY, KERALA-686 673, (REPRESENTED BY
ITS SECRETARY)
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
ERNAKULAM, COLLECTORATE, ERNAKULAM-682 030

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. C.A. NAVAS, SC.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24247 OF 2020 (E)

PETITIONER:

SUNEESH
AGED 43 YEARS
S/O THOMAS, NALUMNADIYIL HOUSE, M.K.PADI
P.O.UDAYAGIRI, IDUKKI-685 514.

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER, KERALA
CORPORATION OFFICE COMPLEX, L.M.S.JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 2 KAMAKSHY GRAMA PANCHAYATH,
THANKAMONY P.O.IDUKKI-685 609 (REPRESENTED BY
ITS SECRETARY) .
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
COLLECTORATE, PAINAVU P.O.IDUKKI-685 603.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24248 OF 2020(E)

PETITIONER:

HASSAN N.A., AGED 64 YEARS
S/O. LATE ALIYAR, NANETHAN HOUSE, RAYONPURAM
P.O., PERUMBAVOOR, ERNAKULAM DISTRICT

BY ADVS.
SRI.C.A.NAVAS
SRI.T.K.SASIKUMAR
SRI.P.A.SHAJI SAMAD

RESPONDENTS:

- 1 THE STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695 001
- 2 THE STATE ELECTION COMMISSION,
KERALA, JANAHITHAM, VIKAS BHAVAN,
THIRUVANANTHAPURAM-682 030
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, KAKKANADU, ERNAKULAM DISTRICT-
682 030
- 4 THE PERUMBAVOOR MUNICIPALITY,
REPRESENTED BY ITS SECRETARY,
PERUMBAVOOR, PIN-683 556

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. MATHEW B. KURIAN, SC.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24249 OF 2020 (E)

PETITIONER:

K.R.NAZAR, AGED 60 YEARS
S/O KHADER MEERAN RAWTHER, PUTHEN VEEDU,
KAATTUPUTHESSERY P.O.PALLIKKAL,
THIRUVANANTHAPURAM

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S.JUNCTION, PALAYAM, THIRUVANANTHAPURAM-
695 033.
- 2 PALLICKAL GRAMA PANCHAYATH,
THIRUVANANTHAPURAM-695 602, (REPRESENTED BY ITS
SECRETARY)
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
THIRUVANANTHAPURAM, COLLECTORATE,
THIRUVANANTHAPURAM-685 043.

R2 BY SHRI.SIJU KAMALASANAN, SC, PALLICKAL
GRAMA PANCHAYAT
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24251 OF 2020 (F)

PETITIONER:

K.N.PAREETHKHAN, AGED 56 YEARS
S/O. NAGOORKANI, KARATHORUVEEDU, NARAKAMPUZHA,
KARA KOOTTICKAL P.O., KOKKAYEAR VILLAGE,
IDUKKI-686 514.

BY ADVS.

SRI.K.M.FIROZ

SMT.M.SHAJNA

SRI.E.C.AHAMED FAZIL

SRI.P.C.MUHAMMED NOUSHIQ

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
JANAHITHAM TC-27/6(2), VIKAS BHAVAN P.O.,
THIRUVANANTHAPURAM-695 033.
- 2 THE DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
IDUKKI COLLECTORATE, KUYILIMALA, PAINAV P.O.,
IDUKKI-685 603.
- 3 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 4 THE SECRETARY
LOCAL SELF GOVERNMENT DEPARTMENT, THE
GOVERNMENT OF KERALA, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.

W.P.(C)Nos.23927 of 2020 and connected cases

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5 AZHUTHA BLOCK PANCHAYATH
 REPRESENTED BY ITS SECRETARY, PEERUMADE,
 AZHUTHA, IDUKKI-685 531.

 SRI. MURALI PURUSHOTHAMAN SC
 SRI. C.M.NAZAR SPL. GP

 THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
 ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
 CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24252 OF 2020(F)

PETITIONER:

P.J.THOMAS, AGED 53 YEARS
S/O. JOSEPH, PADAMATTUMMEL HOUSE, ELANTHIKKARA
P.O., ERNAKULAM-683 594.

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, L.M.S.
JUNCTION, PALAYAM.
- 2 PARAKKADAVU BLOCK PANCHAYATH,
KURUMASSERY P.O., ERNAKULAM-683 579,
REPRESENTED BY ITS SECRETARY.
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR
ERNAKULAM, COLLECTORATE-682 030.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. I.V. PRAMOD SC FOR R2

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24255 OF 2020 (F)

PETITIONER:

ABDULLA MOULAVI, AGED 29 YEARS
MUNNAMPURAVAN HOUSE, KUNDALA, ANCHUKUNNU P.O.,
PANAMARAM, WAYANAD.

BY ADVS.
SRI.B.S.SWATHI KUMAR
SMT.ANITHA RAVINDRAN
SRI.HARISANKAR N UNNI

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
JANAHITAM, T.C.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695033.
- 2 THE DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
COLLECTORATE, KALPETTA NORTH, WAYANAD-673122.
- 3 PANAMARAM GRAMA PANCHAYATH,
ANCHUKUNNU, WAYANAD DISTRICT-670645,
REPRESENTED BY ITS SECRETARY.
- 4 ELECTORAL REGISTRATION OFFICER AND SECRETARY,
PANAMARAM GRAMA PANCHAYATH, ANCHIKUNNU,
WAYANAD DISTRICT-670645.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24257 OF 2020 (F)

PETITIONERS :

- 1 SANTHOSH.A, AGED 54 YEARS
S/O. G.K APPUKUTTAN PILLAI, GOVINDA VILAS,
KADAPPAKADA P.O, KOLLAM 691 008
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAITHAM, TC 27/6/2, VIKAS BHAVAN,
THIRUVANANTHAPURAM 695 033

BY ADVS.
SRI.ARUN BABU
SMT.PREETHAKUMARI R.

RESPONDENTS :

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM 695 001
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAITHAM, TC 27/6/2, VIKAS BHAVAN,
THIRUVANANTHAPURAM 695 033
- 3 THE DISTRICT COLLECTOR,
COLLECTORATE, KOLLAM 691 013
- 4 KOLLAM CORPORATION,
OFFICE OF THE KOLLAM CORPORATION, KOLLAM 691
001, REPRESENTED BY ITS SECRETARY

W.P.(C)Nos.23927 of 2020 and connected cases

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5 DIRECTOR OF URBAN AFFAIRS,
 SWARAJ BHAVAN, NANTHANCODE, KOWDIYAR P.O,
 THIRUVANANTHAPURAM 695 003

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. M.K. CHANDRANMOHANDAS SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24258 OF 2020(F)

PETITIONER:

VINOD P.R., AGED 40 YEARS
S/O. RAMAKRISHNAN, PULICKANIRAPPEL HOUSE,
UZHAVOOR P O, KOTTAYAM DISTRICT, PIN - 686634.

BY ADVS.
SRI.BOBY THOMAS
SRI.C.C.ANOOP

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, THIRUVANANTHAPURAM - 695001.
- 2 THE STATE ELECTION COMMISSION,
KERALA, VIKAS BHAVAN, THIRUVANANTHAPURAM, PIN
- 695033,
- 3 THE DISTRICT COLLECTOR
OFFICE OF THE DISTRICT COLLECTOR, COLLECTORATE
P O, KOTTAYAM, PIN - 686002.
- 4 THE UZHAVOOR GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, UZHAVOOR,
KOTTAYAM DISTRICT, PIN - 686634.

W.P.(C)Nos.23927 of 2020 and connected cases

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R4 BY ADV. SHRI.SUNIL CYRIAC, SC, UZHAVOOR
GRAMA PANCHAYATH
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24265 OF 2020(G)

PETITIONERS:

- 1 ALOSHI PHILIP, AGED 56 YEARS
S/O. PHILIP, 4/72, THIRUTHALIL, BYSONVALLEY,
IDUKKI 685 565
- 2 BIJU JOSEPH, AGED 50 YEARS
S/O. C.U JOSEPH, CHERUPARAMBIL (H)
POTTANKADU, BYSINVALLEY, IDUKKI 685 565

BY ADVS.

SHRI.JAISON JOY

SHRI.MITHUN C THOMAS

SHRI.AKSHAY JOSEPH ADHIKARAM

SMT.DEENA JOSEPH

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM 695 001
- 2 THE STATE ELECTION COMMISSION,
KERALA KANAHITHAM, TC 27/6(2) VIKAS BHAVAN,
THIRUVANANTHAPURAM 695 033
- 3 THE DISTRICT COLLECTOR,
IDUKKI, COLLECTORATE, KUYILIMALA, PAINAV P.O.,
IDUKKI 685 603

W.P.(C)Nos.23927 of 2020 and connected cases

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4 BYSONVALLEY GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, POTTANKADU,
ISUKKI DISTRICT 685 565

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24275 OF 2020 (H)

PETITIONERS :

MUNAVEER, AGED 29 YEARS
CHIRAPARAMBAN HOUSE, ANCHUKUNNU P.O. ,
PANAMARAM, WAYANAD.

BY ADVS.
SRI.B.S.SWATHI KUMAR
SMT.ANITHA RAVINDRAN
SRI.HARISANKAR N UNNI
SHRI.SARANGADHARAN P.

RESPONDENTS :

- 1 KERALA STATE ELECTION COMMISSION
JANA HITAM, T.C.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695033.
- 2 THE DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
COLLECTORATE, KALPETTA NORTH, WAYANAD-673122.
- 3 PANAMARAM GRAMA PANCHAYATH,
ANCHUKUNNU, WAYANAD DISTRICT-670645,
REPRESENTED BY ITS SECRETARY.
- 4 ELECTORAL REGISTRATION OFFICER AND SECRETARY,
PANAMARAM GRAMA PANCHAYATH, ANCHUKUNNU,
WAYANAD DISTRICT-670645.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24279 OF 2020 (H)

PETITIONER:

VARGHESE.K.V., AGED 59 YEARS
S/O. VARKEY, KARUKULATHEL HOUSE, MANJOOR P.O
KURUPPUNTHARA, KOTTAYAM 686 603,

BY ADVS.
SMT.DAISY A.PHILIPOSE
SRI.JAI GEORGE

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER KERALA
CORPORATION OFFICE, COMPLEX, L.M.S. JUNCTION,
PALAYAM.
- 2 MANJOOR GRAMA PANCHAYATH,
MANJOOR P.O. KOTTAYAM 686 603, REPRESENTED BY
ITS SECRETARY.
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
KOTTAYAM, COLLECOTRATE, KOTTAYAM 686 002.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. JUSTINE JACOB SC FOR R2

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24296 OF 2020(J)

PETITIONERS:

- 1 BINU M.M., AGED 41 YEARS
S/O.OF MANI, MATHAMPARAMBIL(H), KURICHILAKODE,
KODANADU, ERNAKULAM-683544, (MEMBER WARD NO.9
OF KOOVAPADY GRAMA PANCHAYAT, ERNAKULAM
DISTRICT).
- 2 ANI ABRAHAM, AGED 40 YEARS
S/O.ABRAHAM, PAZHAMPILLY (H), ALATTUCHIRA
P.O., PERUMBAVOOR, ERNAKULAM DISTRICT-683544.

BY ADVS.

SHRI.JAISON JOY

SHRI.MITHUN C THOMAS

SHRI.AKSHAY JOSEPH ADHIKARAM

SMT.DEENA JOSEPH

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTIONS, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695001.
- 2 THE STATE ELECTION COMMISSION,
KERALA, JANAHITHAM, TC 27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM-695033.
- 3 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD-682030.

W.P.(C)Nos.23927 of 2020 and connected cases

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4 KOOVAPADY GRAMA PANCHAYATH,
REPRESENT BY ITS SECRETARY, KODANADU,
ERNAKULAM DISTRICT-683544.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. R. RANJITH SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24305 OF 2020 (K)

PETITIONER:

ABDUL KHADER THEENADAN, AGED 47 YEARS
S/O USMAN, THEENAT (H), COLANI P.O.ST.JOSEPH
SCHOOL ROAD, KALAMASSERY-683 503.

BY ADVS.
SRI.RAFEEL. V.K.
SRI.BENOJ C AUGUSTIN
SMT.P.PARVATHY
SMT.SURYA P SHAJI
SMT.AATHIRA SUNNY
SHRI.MANAS P HAMEED
SHRI.ELDHO.N.MONCY

RESPONDENTS:

- 1 KERALA STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX L.M.S, PALAYAM,
THIRUVANANTHAPURAM-695 033.
- 2 KALAMASSERY MUNICIPALITY,
REPRESENTED BY ITS SECRETARY, MUNICIPAL
OFFICE, SOUTH KALAMASSERY,682 033.
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS,
KOCHI, BROADWAY, MARINE DRIVE, ERNAKULAM,
KERALA-682 031.
- 4 DISTRICT COLLECTOR ERNAKULAM,
DISTRICT COLLECTORATE, FIRST FLOOR, CIVIL
STATION, KAKKANAD, ERNAKULAM-682 030.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI.M.K. ABOOBACKER, SC FOR R2

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24312 OF 2020(L)

PETITIONERS:

SHAJI V.S., AGED 63 YEARS
S/O. SHANMUGHADAS, VALLOOTHARA HOUSE,
VAIKOM P.O., PIN-683 511

BY ADV. SRI.T.M.RAMAN KARTHA

RESPONDENTS:

- 1 STATE ELECTION COMMISSION, KERALA,
'JANAHITHAM'-TC -27/6(2),VIKAS BHAVAN
P.O.,THIRUVANANTHAPURAM-695 033
- 2 DISTRICT ELECTION OFFICER,
KOTTAYAM-686 001
- 3 REGIONAL JOINT DIRECTOR OF MUNICIPALITIES,
KOLLAM-691 001
- 4 SECRETARY
VAIKOM MUNICIPALITY, VAIKOM P.O., PIN-683 511

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SMT. SREEKALA,SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24315 OF 2020(L)

PETITIONER:

EBIN GEORGE, AGED 29 YEARS
S/OVARKEY, VATTAPPILLIL HOUSE, THADIYAMPADU
P.O., PEPPARA, IDUKKI COLONY, IDUKKI, KERALA -
685 602.

BY ADVS.
SRI.ROY CHACKO
SRI.K.C.VINCENT

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY, DEPARTMENT OF
LOCAL SELF GOVERNMENT INSTITUTIONS,
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- 2 THE STATE ELECTION COMMISSION
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM - 695 033.
- 3 THE DISTRICT COLLECTOR
IDUKKI, COLLECTORATE, PAINAVU,
KUYILIMALA, IDUKKI - 685 603.
- 4 THE VAZHATHOPPU GRAMA PANCHAYAT
THADIYAMPADU, VAZHATHOPPU, IDUKKI - 685 602,
REPRESENTED BY ITS SECRETARY.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24331 OF 2020(N)

PETITIONER:

ANTONY SHYJU, AGED 36 YEARS
S/O C.B. ANTONY, CHAKKALAKKAL HOUSE,
ELAMAKKARA P.O.ERNAKULAM-682 026.

BY ADVS.
SRI.T.G.SUNIL
SRI.H.NUJUMUDEEN

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA , CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM-695 033.
- 2 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD-682 030.
- 3 THE CORPORATION OF KOCHI,
REPRESENTED BY ITS SECRETARY, ERNAKULAM-682
011.
- 4 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS,
RSNRA-29, Q.A.C.ROAD, KARBALA, KOLLAM-691 001.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. S. SUDHISH KUMAR,SC FOR R3

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24341 OF 2020 (P)

PETITIONER:

JOSEY @ JOSEPH V.A. @ JOSY VYPIN,
AGED 58 YEARS
S/O.AMBROSE, VALIYAPARAMBIL HOUSE,
PANIKKARUPADY AZHEEKAL P.O., KOCHI, PIN-682
508.

BY ADV. SRI.DENIZEN KOMATH

RESPONDENTS:

- 1 DISTRICT COLLECTOR
COLLECTORATE, KAKKANAD, ERNAKULAM, PIN-682
031.
- 2 STATE ELECTION COMMISSION,
CORPORATION OFFICE COMPLEX, LMS JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 3 ELAMKUNNAPUZHA GRAMA PANCHAYATH,
MALIPPURAM POST, VYPEEN, KOCHI-682 511,
REPRESENTED BY ITS SECRETARY.
- 4 DE-LIMITATION COMMITTEE,
ELECTION DEPARTMENT KERALA LEGISLATIVE
COMPLEX, VIKAS BHAVAN POST OFFICE,
THIRUVANANTHAPURAM-695 033, REPRESENTED BY ITS
CHIEF ELECTORAL OFFICER.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24356 OF 2020(T)

PETITIONER:

K.A.JOMON, AGED 46 YEARS
S/O. ALIAS, KUNNUMURATHU HOUSE, VARAPPEPTY
KOTHAMANGALAM, ERNAKULAM DISTRICT 686 691

BY ADV. SRI.PAUL K.VARGHESE

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTION, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM 695 501
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2) ULLAS BHAVAN,
THIRUVANANTHAPURAM 695 033
- 3 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE CIVIL STATION,
KAKKANAD 682 030
- 4 THE VARAPPETTY GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, VARAPPETTY,
ERNAKULAM DISTRICT 686 691

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SMT. S.JIJI, SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24359 OF 2020(T)

PETITIONER:

SUBAIR KUNJU, AGED 67 YEARS
S/O.KASEEN KUNJU, PUTHEN PURAYIL, KAMPALADI,
PORUVAZHY, KOLLAM.

BY ADV. SRI.VINOY VARGHESE KALLUMOOTTILL

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY TO GOVERNMENT,
SECRETARIAT, THIRUVANANTHAPURAM -695 001.
- 2 STATE ELECTION COMMISSION,
REPRESENTED BY ITS CHIEF ELECTORAL OFFICER,
KERALA CORPORATION OFFICE COMPLEX, LMX
JUNCTION, PALAYAM, THIRUVANANTHAPURAM -695
033.
- 3 DIRECTOR OF PANCHAYATH,
DIRECTORATE OF PANCHAYATH, NEAR KERALA PUBLIC
SERVICE COMMISSION, HEAD OFFICE, PATTOM,
THIRUVANANTHAPURAM -695 004.
- 4 PORUVAZHY GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, OFFICE OF
PORUVAZHY GRAMA PANCHAYATH,M PORUVAZHY P.O.,
KUNNATHUR, KOLLAM-690 521.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. M.H. HANIL KUMAR, SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24360 OF 2020(T)

PETITIONERS:

- 1 SIBY P.P., AGED 43 YEARS
S/O.PAILY, PUTHENPURACKAL HOUSE, CHATHATTOM
P.O., KOOVALLOOR, PALLARIMANGALAM,
KOTHAMANGALAM, ERNAKULAM DISTRICT.
- 2 ISMAIL M.A., AGED 45 YEARS
S/O.ABDUL RAZACK, MULLASSERI PUTHENPURAYIL,
PULIKKUNNEPADI, PALLARIMANGALAM P.O.,
KOTHAMANGALAM, ERNAKULAM DISTRICT.

BY ADVS.

SRI.PEEYUS A.KOTTAM

SHRI. HRITHWIK D. NAMBOOTHIRI

RESPONDENTS:

- 1 STATE ELECTION COMMISSIONER,
KERALA STATE ELECTION COMMISSIONER
KERALA STATE ELECTION COMMISSION, VIKAS BHAVAN
P.O., THIRUVANANTHAPURAM - 695 001.
- 2 DISTRICT COLLECTOR
COLLECTORATE, CIVIL STATION, KAKKANAD,
ERNAKULAM, PIN - 682 030.
- 3 PALLARIMANGALAM GRAMA PANCHAYAT
REPRESENTED BY ITS SECRETARY, PALLARIMANGALAM,
PIN - 686 671.

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24391 OF 2020 (Y)

PETITIONER:

SOMAN.P.S., AGED 62 YEARS
S/O.SANKARAN K., VYKUNDAM, CHENAKKALA ROAD,
TRIKKAKARA NORTH, KALAMASSERY-683503.

BY ADV. SRI.JAI GEORGE

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX,
L.M.S.JUNCTION, PALAYAM, THIRUVANANTHAPURAM-
695033.
- 2 KALAMASSERY MUNICIPALITY,
MUNICIPAL OFFICE, KALAMASSERY, PIN-682033
(REPRESENTED BY ITS SECRETARY).
- 3 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS,
DEPARTMENT OF URBAN AFFAIRS, KOCHI-682031.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. M.K. ABOOBACKER, SC FOR R2

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24392 OF 2020 (Y)

PETITIONER:

K.K.EBRAHIM, AGED 69 YEARS
S/O. KUNJALI HAJI, KUNNAPPILLIL HOUSE,
PEZHAKAPPILLY P.O, MUVATTUPUZHA 686 673

BY ADV. SRI.P.DEEPAK

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA , CORPORATION OFFICE COMPLEX, L.M.S
JUNCTION, PALAYAM, THIRUVANANTHAPURAM 695 033
- 2 MUVATTUPUZHA BLOCK PANCHAYTH,
VAZHAPPILLY, MUVATTUPUZHA 686 661 (REPRESENTED
BY ITS SECRETARY)
- 3 DISTRICT ELECTION OFFICER AND DISTRICT
COLLECTOR,
ERENAKULAM, COLLECTORATE, ERNAKULAM 683020

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24395 OF 2020 (Y)

PETITIONER:

SHYJU C.K, AGED 42 YEARS
S/O.C.R.KUNJACHAN, CHERIYAKADAVIL (H) ,
KORAMPADAM, KOTHAD P.O. , ERNAKULAM-682027.

BY ADVS.
SRI.T.G.SUNIL
SRI.ANTONY SHYJU
SMT.A.SHEEBA

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM-695033,
REP. BY ITS SECRETARY.
- 2 THE DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD-682030.
- 3 THE KADAMAKKUDY GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, KADAMAKKUDY,
ERNAKULAM-682027.
- 4 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS,
RSNRA-29, Q.A.C.ROAD, KARBALA, KOLLAM-691001.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24397 OF 2020(Y)

PETITIONER:

VISHNU PRASANNAN, AGED 24 YEARS
S/O.PRASANNAN, BALAGRAM P.O., PRAKASH GRAM,
IDUKKI - 685 552.

BY ADVS.
SRI.T.G.SUNIL
SRI.ANTONY SHYJU
SMT.A.SHEEBA

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM - 695
033.
- 2 THE DISTRICT COLLECTOR
COLLECTORATE, KUYILIMALA, PAINAVU P.O., IDUKKI
- 685 603.
- 3 THE KARUNAPURAM GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, KARUNAPURAM,
IDUKKI - 685 552.
- 4 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
RSNRA - 29, Q.A.C.ROAD, KARBALA, KOLLAM -
691001.

W.P.(C)Nos.23927 of 2020 and connected cases

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SMT. V.H. JASMINE, SC FOR R3

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24406 OF 2020 (A)

PETITIONER:

ARUN WILLIAM, AGED 38 YEARS
S/O.WILLIAMS, CHERIYAKADAVIL (H), KORAMPADAM,
KOTHAD P.O., ERNAKULAM - 682 027.

BY ADVS.
SRI.T.G.SUNIL (PERUMBAVOOR)
SRI.ANTONY SHYJU
SMT.A.SHEEBA

RESPONDENTS:

- 1 STATE ELECTION COMMISSION
KERALA, CORPORATION OFFICE COMPLEX, LMS
JUNCTION, PALAYAM, THIRUVANANTHAPURAM - 695
033.
REPRESENTED BY ITS SECRETARY
- 2 THE DISTRICT COLLECTOR
ERNAKULAM, COLLECTORATE, CIVIL STATION,
KAKKANAD - 682 030.
- 3 EDAPALLY BLOCK PANCHAYATH
REPRESENTED BY ITS SECRETARY, KAKKANAD,
ERNAKULAM - 682030.
- 4 REGIONAL JOINT DIRECTOR OF URBAN AFFAIRS
RSNRA-29, Q.A.C.ROAD, KARBALA, KOLLAM -
691001.

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24409 OF 2020(A)

PETITIONER:

JOHN, AGED 59 YEARS
S/O.DAVEED, RESIDING AT KATTUPARAMBIL, ERUMELI
P.O., KOTTAYAM DIST., PIN - 686 509.

BY ADVS.
SRI.LIJIN THAMBAN
SRI.G.S.KRISHNAN KARTHA

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTION, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM - 695 001.
- 2 THE STATE ELECTION COMMISSION
REPRESENTED BY THE SECRETARY, KERALA
JANAHITHAM, T.C.27/6(2), VIKAS BHAVAN,
THIRUVANANTHAPURAM - 695 033.
- 3 THE DISTRICT COLLECTOR
KOTTAYAM, COLLECTORATE, KUMILY ROAD, KOTTAYAM
DIST., KERALA - 686 002.
- 4 THE ERUMELI GRAMA PANCHAYATH
REPRESENTED BY ITS SECRETARY, ERUMELI P.O.,
KOTTAYAM DIST., KERALA - 686 509.

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP
SRI. MOHAN JACOB GEORGE, SC FOR R4

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24411 OF 2020(B)

PETITIONER:

JIMMY K. JOHN, AGED 53 YEARS
S/O.JOHN, KALAMBUKATTU HOUSE, KALLOORKKAD
KARA, ERNAKULAM DISTRICT-686 668.

BY ADV. SMT.A.A.GEETHA

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LOCAL SELF GOVERNMENT
INSTITUTION, GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM-695 501.
- 2 THE STATE ELECTION COMMISSION,
KERALA JANAHITHAM, TC 27/6(2), ULLAS BHAVAN,
THIRUVANANTHAPURAM-695 033.
- 3 THE DISTRICT COLLECTOR, ERNAKULAM,
COLLECTORATE CIVIL STATION, KAKKANAD-682 030.
- 4 THE KALLOORKKAD GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, KALLOORKKAD,
MUVATTUPUZHA, ERNAKULAM DISTRICT-686 668.

SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP(C).No.24412 OF 2020(B)

PETITIONER:

THAJUDHEEN P.K., AGED 44 YEARS
S/O.T.K.C. MUHAMMEDKUNHI, RESIDING AT WAR
NO.12 OF PADANNA GRAMA PANCHAYATH, RESIDING
AT HASENA MANZIL, KOKKAKKADAVU, PO EDACHAKKAI,
KASARAGOD-671 310.

BY ADVS.
SRI.MAHESH V RAMAKRISHNAN
SMT.MARY LIYA SABU

RESPONDENTS:

- 1 THE STATE OF KERALA
REPRESENTED BY ITS PRINCIPAL SECRETARY TO THE
GOVERNMENT, DEPARTMENT OF LOCAL SELF
GOVERNMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN-695 001.
- 2 THE STATE ELECTION COMMISSION,
REPRESENTED BY ITS SECRETARY, CORPORATION
OFFICE COMPLEX, LMS JUNCTION, PALAYAM,
THIRUVANANTHAPURAM DISTRICT, PIN-695 033.
- 3 THE DISTRICT COLLECTOR,
CIVIL STATION, KASARAGOD-671 123.
- 4 THE PADANNA GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY, P.O.PADANNA,
KASARAGOD-671 312.

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SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

W.P.(C)Nos.23927 of 2020 and connected cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

WEDNESDAY, THE 11TH DAY OF NOVEMBER 2020 / 20TH KARTHIKA,
1942

WP (C) .No.24423 OF 2020 (C)

PETITIONER:

SURESH CHANDRAN, AGED 40 YEARS
S/O. CHANDRAN PILLAI, SREEVALSAM, KARALI
JUNCTION P.O., KANATHARKUNNU, WEST KALLADA,
KOLLAM-690 521

BY ADV. SRI.VINOY VARGHESE KALLUMOOTTILL

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY TO GOVERNMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 STATE ELECTION COMMISSION,
REP BY ITS CHIEF ELECTORAL OFFICER, KERALA
CORPORATION OFFICE COMPLEX, LMX JUNCTION,
PALAYAM, THIRUVANANTHAPURAM-695 033
- 3 DIRECTOR OF PANCHAYATH,
DIRECTORATE OF PANCHAYATH, NEAR KERALA PUBLIC
SERVICE COMMISSION, HEAD OFFICE, PATTOM,
THIRUVANANTHAPURAM-695 004
- 4 WEST KALLADA GRAMA PANCHAYATH,
REP BY ITS SECRETARY, OFFICE OF WEST KALLADA
GRAMA PANCHAYATH, WEST KALLADA P.O., KOLLAM-
690 521

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R4 BY SHRI.SIJU KAMALASANAN, SC, WEST KALLADA
GRAMA PANCHAYAT
SRI. MURALI PURUSHOTHAMAN SC
SRI. C.M.NAZAR SPL. GP

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD
ON 11.11.2020, ALONG WITH WP(C).23927/2020 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

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P.B.SURESH KUMAR, J.

**W.P.(C)Nos.23927, 23930, 23933, 23937, 23938, 23944,
23946, 23953, 24059, 24060, 24061, 24062, 24063,
24065, 24066, 24067, 24068, 24069, 24071, 24073,
24076, 24077, 24079, 24080, 24081, 24083, 24084,
24086, 24088, 24090, 24091, 24095, 24115, 24116,
24118, 24119, 24120, 24121, 24124, 24151, 24184,
24214, 24220, 24222, 24223, 24226, 24227, 24228,
24229, 24230, 24232, 24237, 24239, 24240, 24242,
24243, 24244, 24246, 24247, 24248, 24249, 24251,
24252, 24255, 24257, 24258, 24265, 24275, 24279,
24296, 24305, 24312, 24315, 24331, 24341, 24356,
24359, 24360, 24391, 24392, 24395, 24397, 24406,
24409, 24411, 24412 and 24423 of 2020**

Dated this the 11th day of November, 2020

J U D G M E N T

Petitioners in these writ petitions are challenging allocation of reserved seats to different wards/divisions of some of the local bodies in the State for the ensuing election. They are either persons interested in electing their

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representatives or getting elected as the representatives of the people in the ensuing election. It is alleged in all the writ petitions that the aforesaid wards/divisions were successively reserved for one or other categories in the elections held during 2010 and 2015 and that the said wards/divisions are reserved again for the third time in the ensuing election. According to the petitioners, the aforesaid wards/divisions having been successively reserved for two consecutive elections, the said wards/divisions cannot be reserved in the ensuing election. The petitioners, therefore, seek appropriate directions in this regard in the writ petitions.

2. Statements have been filed by the State Election Commission in some of the matters taking the stand that the writ petitions are belated in as much as the election has already been announced on 06.11.2020 and they are, therefore, liable to be dismissed on that score. It was also contended in the statements that the petitioners being persons who have not approached this Court at the appropriate time for relief, but approached this Court when similarly placed persons obtained relief, they can be regarded only as fence sitters and

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they are therefore not entitled to the relief.

3. Heard the learned counsel for the petitioners as also the learned Standing Counsel for the State Election Commission.

4. The learned counsel for the petitioners in the writ petitions rely on the judgment of this Court in W.P.(C) Nos.21038 of 2020 and 21821 of 2020 to bring home the point raised by them in the writ petitions that reserving a seat successively beyond two occasions, when reserved seats could be distributed in a manner that no seat would go reserved more than twice successively, is against the scheme of Articles 243D and 243T of the Constitution and also the relevant provisions contained in the Kerala Panchayat Raj Act, 1994 and the Kerala Municipality Act, 1994. It was also pointed out that the said writ petitions were disposed of directing the respondents concerned to re-allocate the reserved seats in the said local bodies afresh in a manner that no seat would go reserved more than twice successively. The learned counsel prayed for directions in tune with the judgment in the said cases.

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5. The learned Standing Counsel for the Election Commission pointed out, at the outset that most of the writ petitions lack basic pleadings and in substantial number of writ petitions, the impugned orders are not produced. The submission of the learned Standing Counsel, therefore, was that he needs to get instructions in the matters to submit even whether these matters are covered by the judgment of this court in W.P.(C) Nos.21038 and 21821 of 2020. It was, however, contended by the learned Standing Counsel that even if it is found that the writ petitions are covered by the judgment in the said cases, this Court may not interfere with the impugned decisions of the Election Commission, for interference of the impugned decisions would interrupt and protract the election which has already been announced on 06.11.2020. Placing reliance on a table furnished to the Court, the learned Standing Counsel pointed out that the orders impugned in most of the writ petitions were rendered during the last week of September 2020 or latest, by the first week of October 2020, and the petitioners who have not chosen to challenge the impugned orders, have approached this Court

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when similar writ petitions instituted at the appropriate time were allowed by this Court. According to the learned Standing Counsel, the petitioners in the writ petitions can be regarded therefore, only as fence sitters and they are not entitled to the relief, especially when granting of relief to them would interrupt and protract the election. It was also pointed out by the learned Standing Counsel that if the writ petitions are allowed, as the nomination for the election needs to be submitted from 12.11.2020, there would be hardly any time to comply with the directions, for allocation of reserved seats afresh involves draw of lots after public notice regarding the time, date and place fixed for draw of lots.

6. In reply to the contentions raised by the learned Standing Counsel for the Election Commission, the learned counsel for the petitioners made elaborate submissions. It was pointed out by them that there was no occasion for the petitioners to know the particulars of the impugned orders to institute the writ petitions then and there, as the allocation of reserved seats was never made known to the public and the petitioners came to know of the decisions

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only when the allocation of seats were notified by the concerned local bodies. As such, according to the learned counsel, the writ petitions cannot be said to be belated, especially when they were instituted within two days after the judgments in similar matters were pronounced. It was also pointed out by the learned counsel that insofar as it was found by this Court in the decision relied on by the petitioners that reserving a seat successively for more than two consecutive elections, when reserved seats could be otherwise allocated in a manner that no seat would go reserved for more than two occasions consecutively, is against the scheme of the constitutional provisions relied on in the judgments, it was obligatory for the Election Commission to allocate afresh seats in all the local bodies where such allocation is warranted, even without the aggrieved persons approaching this court. It was also pointed out by the learned counsel that the election process would begin only when a notification is issued in terms of the relevant statutory provisions, and the announcement of the election on which reliance was placed by the Election Commission being only an informal affair, this Court may not

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decline relief to the petitioners merely on the ground that election has been announced by the Election Commission. It was further pointed out by the learned counsel that the Election Commission has taken steps to comply with the directions already issued by this Court in two days and therefore, the stand that it would be impossible for them to comply with the directions, if any, issued in these matters, cannot be accepted. It was pointed out that if the writ petitions are not allowed, this is not an issue that the petitioners would be able to agitate in an election petition and their grievance would therefore, go unredressed. It was also pointed out by the learned counsel that the term of the local bodies in the State is due to expire in the coming days and that the Government have to certainly make an alternative arrangement until the newly elected office bearers take charge in terms of the provisions of the statute and therefore, even at the cost of postponing the election for a few days, the direction issued by this court in the individual cases should have been complied with wherever the proposition laid down is applicable, for such compliance is a constitutional requirement. That apart, the

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learned counsel for the petitioners also expressed reservations about the announcement of the election made by the Election Commission soon after the pronouncement of the judgment which the petitioners relies on.

7. Should this Court entertain the writ petitions seeking reliefs in respect of the election scheduled to take place from 8.12.2020 is the question to be examined.

8. Before dealing with the question, it must be mentioned that the judgment rendered by this Court, the benefit of which is claimed by the petitioners in this batch of writ petitions, is a judgment in which this Court held that the decision taken by the Election Commission to treat seats reserved for candidates belonging to Scheduled Castes at par with general seats for the purpose of reserving the same again for women, is against the doctrine of equality and also that reserving a seat successively more than twice when reserved seats could be allocated otherwise, is against the scheme of the relevant provisions of the Constitution. In a case of this nature, it was expected would have been prudent for the Election Commission to give effect to the judgment, wherever

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allocations were made otherwise than in accordance with the judgment. Instead, it is seen that even when similar writ petitions were pending before this court, the Election Commission chose to announce the election which is already delayed, and started opposing similar writ petitions on technical grounds. I am not examining the question as to whether the Election Commission is justified in adopting the said stand, as it is unnecessary for the purpose of deciding these matters, but I am constrained to make this observation as it is found that it was not impossible for the Election Commission to rectify the flawed procedure adopted by them as pointed out in the judgment as demonstrated by the Election Commission in the matter of complying with the directions in the disposed of cases.

9. The fact that the schedule of the election has been announced on 6.11.2020 is not disputed by anyone. Going by the announced schedule, the first phase of the election is to take place on 08.12.2020, and the nominations of the candidates are to be submitted from 12.11.2020. In other words, there is hardly a month for the election to take place


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and only a couple of days for the nominations to be submitted. As rightly pointed out by the learned Standing Counsel for the Election Commission, most of the writ petitions lack basic pleadings and in substantial number of writ petitions, the impugned orders are not produced. The matters, therefore, need to be examined on a case to case basis to ascertain whether they are covered by the impugned judgment. I do not think that the said exercise can be undertaken by this Court before the date fixed for submission of nominations. In other words, if reliefs are granted to the eligible among the petitioners in this batch, the election needs to be postponed. In **A.K.M. Hassan Uzzaman v. Union of India**, (1982) 2 SCC 218, the Apex Court has defined the scope of the jurisdiction of this Court under Article 226 of the Constitution in matters of this nature, and held that if interference in a matter relating to election is likely to interrupt, obstruct or protract the election in any manner, the Court shall not exercise the power under Article 226. The relevant passage of the judgment reads thus:

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“Secondly, though the High Court did not lack the jurisdiction to entertain the writ petition and to issue appropriate directions therein, no High Court in the exercise of its powers under Article 226 of the Constitution should pass any orders, interim or otherwise, which has the tendency or effect of postponing an election, which is reasonably imminent and in relation to which its writ jurisdiction is invoked. The imminence of the electoral process is a factor which must guide and govern the passing of orders in the exercise of the High Courts writ jurisdiction. The more imminent such process, the greater ought to be the reluctance of the High Court to do anything, or direct anything to be done, which will postpone that process indefinitely by creating a situation in which, the Government of a State cannot be carried on in accordance with the provisions of the Constitution. India is an oasis of democracy, a fact of contemporary history which demands of the courts the use of wise statesmanship in the exercise of their extraordinary powers 220 under the Constitution. The High Courts must observe a self-imposed limitation on their power to act under Article 226, by refusing to pass orders or give directions which will inevitably result in an indefinite postponement of elections to legislative bodies, which are the very essence of the democratic foundation and functioning of our Constitution. That limitation ought to be observed irrespective of the fact whether the preparation and publication of electoral rolls are a part of the process of ‘election’ within the meaning of Article 329(b) of the Constitution. We will pronounce upon that question later in our judgment.”

The proposition aforesaid has been reiterated by the Apex Court in **Election Commission of India v. Ashok Kumar**, (2000)8 SCC 216, and held further that the Court shall interfere

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in matters relating to election only if it subserves the progress of the election and facilitates the completion of the election. True, the election process has not formally commenced inasmuch as the notification is yet to be published. But in so far as the election has already been announced and since it is found that this Court may not be in a position to complete the adjudication in these matters before the date for filing of the nominations, having regard to the spirit of the judgments of the Apex Court aforesaid, I am of the view that I should refrain from exercising my jurisdiction under Article 226 of the Constitution in these matters. I take this view also for the reason that the term of the local bodies in the State is due to expire on 11.11.2020 and the mandate of Articles 243E and 243U of the Constitution is that the election to constitute new local bodies is to be conducted before the expiry of the term of the earlier local bodies.

In the circumstances, the writ petitions are dismissed.

**Sd/-
P.B.SURESH KUMAR,
JUDGE**

ds

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APPENDIX OF WP (C) 23927/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 30.09.2020.**

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APPENDIX OF WP (C) 23930/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 30.09.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23933/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 01.10.2020 ISSUED
UNDER SUB - SECTION (9) OF SECTION 6
OF THE KERALA MUNICIPALITY ACT 1994 IN
RESPECT OF THE 2ND RESPONDENT
MUNICIPALITY**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23937/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 30.9.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23938/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 28.9.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23944/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 1.10.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23946/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 1.10.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 23953/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 29.09.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24059/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 30.09.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24060/2020

PETITIONER'S/S EXHIBITS:

**EXHIBIT P1 THE TRUE COPY OF THE REPORT OF THE 2ND
RESPONDENT DATED 28.09.2020**

**EXHIBIT P2 THE TRUE COPY OF THE PROCEEDINGS OF
THE 3RD RESPONDENT DATED 28.09.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24061/2020

PETITIONER'S/S EXHIBITS:

- | | |
|------------|------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE COPY OF THE APPLICATION OF THE PETITIONER DATED 23.03.2020 |
| EXHIBIT P2 | THE TRUE COPY OF THE REPLY OF THE STATE ELECTION COMMISSION IN THIS REGARD, DATED 10.06.2020 |
| EXHIBIT P3 | THE TRUE COPY OF THE NEWS ITEMS PUBLISHED IN MALAYALA MANORAMA |
| EXHIBIT P4 | TRUE COPY OF THE PETITIONERS SECOND REPRESENTATION BEFORE THE STATE ELECTION COMMISSION, DATED 13.08.2020 |
| EXHIBIT P5 | THE TRUE COPY OF THE PRESS RELEASE OF THE ELECTION COMMISSION REGARDING THE ALLOTMENT OF RESERVED CONSTITUENCIES |
| EXHIBIT P6 | THE TRUE COPY OF THE LIST OF DIVISIONS ALLOTTED AND SINGED BY THE DIRECTOR OF URBAN AFFAIRS, ON 30.09.2020 |
| EXHIBIT P7 | THE TRUE COPY OF THE REPRESENTATION OF THE PETITIONER DATED 01.10.2020 BEFORE THE STATE ELECTION COMMISSION |
| EXHIBIT P8 | THE TRUE COPY OF THE GUIDELINES ISSUED BY THE ELECTION COMMISSION REGARDING THE RESERVATION OF CONSTITUTIONS |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24062/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	TRUE COPY OF PROCEEDINGS DT 01/10/2020 OF THE SECRETARY TO THE 4TH RESPONDENT PANCHAYAT
EXHIBIT P1A	TRUE COPY OF PROCEEDINGS DT 05.11.2020 OF THE SECRETARY TO THE 4TH RESPONDENT PANCHAYAT
EXHIBIT P2	TRUE COPY OF GUIDELINES ISSUED BY THE STATE ELECTION COMMISSION FOR RESERVATION OF WARES FOR ELECTION TO THE LOCAL SELF GOVERNMENT INSTITUTIONS

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24063/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE VOTER'S LIST
SHOWING PETITIONER'S NAME AS NO.291 IN
WARD NO. 7 OF VENGOLA GRAMA PANCHAYAT.**
- EXHIBIT P1 (a)** **THE TRUE COPY OF THE VOTER'S LIST
SHOWING PETITIONER'S NAME AS NO. 14 IN
WARD NO.7 OF VENGOLA GRAMA PANCHAYAT.**
- EXHIBIT P2** **TRUE COPY OF REPORT OF SECRETARY OF
THE VENGOLA GRAMA PANCHAYATH SHOWING
THE WARD WISE RESERVATION OF THE YEAR
2010 AND 2015.**
- EXHIBIT P3** **TRUE COPY OF THE ORDER OF THE 3RD
RESPONDENT RESERVING THE SEAT FOR THE
VENGOLA GRAMA PANCHAYAT, FOR THE
COMING PANCHAYAT ELECTION OF THE YEAR
2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24065/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF RELEVANT PAGE OF
VOTER'S LIST OF WARD NO.27 OF
PERUMBAVOOR MUNICIPALITY, SHOWING
PETITIONER AS VOTER NO.467.**
- EXHIBIT P2** **THE TRUE COPY OF THE ORDER OF THE 3RD
RESPONDENT RESERVING SEAT FOR
PERUMBAVOOR MUNICIPALITY FOR THE
ELECTION OF YEAR 2010.**
- EXHIBIT P3** **THE TRUE COPY OF THE ORDER OF THE 3RD
RESPONDENT RESERVING SEAT FOR
PERUMBAVOOR MUNICIPALITY FOR THE
ELECTION OF YEAR 2015.**
- EXHIBIT P4** **THE TRUE COPY OF THE ORDER OF THE 3RD
RESPONDENT RESERVING SEAT FOR
PERUMBAVOOR MUNICIPALITY FOR THE
ELECTION OF YEAR 2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24066/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|--------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE COPY OF THE ORDER ISSUED BY
3RD RESPONDENT DATED 26.03.2010. |
| EXHIBIT P2 | THE TRUE COPY OF THE ORDER ISSUED BY
THE 3RD RESPONDENT WITH NO.L3-45721/15
DATED 26.09.2015. |
| EXHIBIT P3 | THE TRUE COPY OF THE ORDER BY THE 3RD
RESPONDENT DATED 30.09.2020. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24067/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24068/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 29/09/2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24069/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 29/09/2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24071/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE ORDER DATED
5/10/2020 ISSUED BY THE 3RD
RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24073/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE ORDER OF THE 3RD RESPONDENT. |
| EXHIBIT P2 | TRUE COPY OF THE GUIDELINES ISSUED BY THE 1ST RESPONDENT. |
| EXHIBIT P3 | TRUE COPY OF THE ORDERS OF ALLOTMENT OF THE PROCEEDING TWO ELECTIONS. |
| EXHIBIT P4 | TRUE COPY OF THE REPRESENTATION DATED 5/11/2020. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24076/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE RELEVANT PAGE OF THE
VOTERS LIST OF PARAKKADAVU GRAMA
PANCHAYATH WARD NO.13. |
| EXHIBIT P2 | THE TRUE COPY OF THE REPRESENTATION
DATED 5.11.2020 SUBMITTED BY THE
PETITIONER TO THE 1ST RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24077/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF PROCEEDINGS OF 3RD
RESPONDENT UNDER SECTION 10(2A) OF
KERALA PANCHAYAT RAJ ACT, 1994 DATED
29.09.2020 |
| EXHIBIT P2 | TRUE COPY OF A TABLE SHOWING THE
RESERVATION CHART OF THE 2ND
RESPONDENT PANCHAYAT FOR THE 2010,
2015 AND 2020 ELECTIONS |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24079/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE RELEVANT PORTION OF THE VOTERS LIST TO WARD NO.11 IN NEDUMANGAD MUNICIPALITY CONTAINING THE 1ST PETITIONER'S NAME.
- EXHIBIT P2** TRUE COPY OF THE RELEVANT PORTION OF THE VOTERS LIST TO WARD NO.38 IN NEDUMANGAD MUNICIPALITY CONTAINING THE 2ND PETITIONER'S NAME.
- EXHIBIT P3** TRUE COPY OF THE DETAILS OF WARD RESERVATION IN NEDUMANGAD MUNICIPALITY IN 2010 AND 2015 ELECTIONS.
- EXHIBIT P4** TRUE COPY OF THE RELEVANT PORTION OF THE 3RD RESPONDENT'S ORDER SHOWING WARDS RESERVED IN THE NEDUMANGAD MUNICIPALITY IN 2020, AS RECEIVED FROM THE ELECTION REGISTRATION OFFICER AND SECRETARY OF THE 2ND RESPONDENT MUNICIPALITY.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24080/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 05.10.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24081/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE RESERVATION SCHEDULE DATED 29/09/2020.**
- EXHIBIT P2** **THE RUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF OKKAL PANCHAYAT IN THE YEAR 2010, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**
- EXHIBIT P3** **TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF OKKAL PANCHAYATH IN THE YEAR 2015, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24083/2020

PETITIONER'S/S EXHIBITS:

- | | |
|------------|--------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE OF THE ORDER DATED 16.10.2020 OF THE 3RD RESPONDENT DECLARING THE RESERVATION OF WARDS. |
| EXHIBIT P2 | THE TRUE OF THE OBJECTION DATED 05.11.2020 SUBMITTED BEFORE THE 3RD RESPONDENT. |
| EXHIBIT P3 | THE TRUE OF THE OBJECTION DATED 05.11.2020 SUBMITTED BEFORE THE 4TH RESPONDENT. |
| EXHIBIT P4 | THE TRUE OF THE ELECTION NOTIFICATION 2010 DIVIDING THE KOLLAM CORPORATION CONSTITUENCY. |
| EXHIBIT P5 | THE TRUE OF THE ELECTION NOTIFICATION 2015 DIVIDING THE KOLLAM CORPORATION CONSTITUENCY. |

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APPENDIX OF WP (C) 24086/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | PHOTOSTAT COPY OF THE RELEVANT PAGE OF
THE VOTERS LIST OF KARUKUTTY GRAMA
PANCHAYAT |
| EXHIBIT P2 | PHOTOSTAT COPY OF THE REPRESENTATION
DATED 05.11.2020 SUBMITTED BY THE
PETITIONER TO THE 1ST RESPONDENT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24088/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE RELEVANT PAGE OF THE
VOTERS LIST OF MOOKKANNOOR GRAMA
PANCHAYATH, WARD NO.6. |
| EXHIBIT P2 | TRUE COPY OF THE REPRESENTATION DATED
5.11.2020 SUBMITTED BY THE PETITIONER
TO THE 1ST RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24090/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|---------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE ANNEXURE TO THE NOTIFICATION OF THE YEAR 2010 DATED NIL |
| EXHIBIT P2 | TRUE COPY OF THE ANNEXURE TO THE NOTIFICATION OF THE YEAR 2015 DATED 1.10.2015 |
| EXHIBIT P3 | TRUE COPY OF THE ANNEXURE TO THE NOTIFICATION OF THE YEAR 2020 DATED NIL |

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APPENDIX OF WP (C) 24091/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1 **TRUE COPY OF THE ANNEXURE OF THE
NOTIFICATION ISSUED FOR THE YEAR 2020
DATED 29.9.2020**

EXHIBIT P2 **TRUE COPY OF THE LETTER ISSUED BY THE
3RD RESPONDENT DATED 5.11.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24095/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE COPY OF THE NOTIFICATION
DATED NIL ISSUED BY THE 3RD
RESPONDENT. |
| EXHIBIT P2 | THE TRUE COPY OF THE NOTIFICATION
DATED NIL ISSUED BY THE 3RD
RESPONDENT. |
| EXHIBIT P3 | THE TRUE COPY OF THE NOTIFICATION
DATED 26.09.2015 ISSUED BY THE 3RD
RESPONDENT. |
| EXHIBIT P4 | THE COPY OF THE COMMON JUDGMENT IN WPC
NO.21038 OF 2020 & WP(C) NO.21821 OF
2020 DATED 4TH NOVEMBER 2020. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24115/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF RELEVANT PATES FROM THE
isgkerala.gov.in SHOWING WARD WISE
RESERVATION CATEGORY OF BHARANANGANAM
GRAMA PANCHAYATH.
- EXHIBIT P2** TRUE COPY OF RELEVANT PATES FROM THE
isgkerala.gov.in SHOWING WARD WISE
RESERVATION CATEGORY OF BHARANANGANAM
GRAMA PANCHAYATH.
- EXHIBIT P3** TRUE COPY OF RELEVANT PATES FROM THE
isgkerala.gov.in SHOWING WARD WISE
RESERVATION CATEGORY OF BHARANANGANAM
GRAMA PANCHAYATH.
- EXHIBIT P4** TRUE COPY OF THE REPORT BY THE
ELECTORAL OFFICER SHOWING THE
RESERVATION OF PERSONS IN
BHARANANGANAM GRAMA PANCHAYATH FOR
2020 DATED 06.11.2020.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24116/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **REPORT OF THE SECRETARY OF THE KAROOR GRAMA PANCHAYATH SHOWING THE RESERVATION OF PERSONS IN KAROOR GRAMA PANCHAYATH.**
- EXHIBIT P2** **REPROT OF THE ELECTORAL OFFICER SHOWING THE RESERVATION OF PERSONS IN KAROOR GRAMA PANCHAYATH FOR 2020 DATED 29.09.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24118/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	NIL.
EXHIBIT P1 (A)	TRUE COPY OF THE DETAILS REGARDING RESERVATION FOR 2010 FOR 3RD RESPONDENT PANCHAYAT.
EXHIBIT P1 (B)	TRUE COPY OF THE DETAILS REGARDING RESERVATION FOR 2015 FOR 3RD RESPONDENT PANCHAYAT.
EXHIBIT P2	TRUE COPY OF THE ORDER DATED 1.10.2020 ISSUED BY THE 2ND RESPONDENT.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24119/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|----------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE JUDGMENT DATED
4.11.2020 PASSED BY THIS HON'BLE COURT
IN WPC NO 21821/2020 |
| EXHIBIT P2 | TRUE COPY OF THE REPRESENTATION DATED
6.11.2020 SUBMITTED BY THE PETITIONER
BEFORE THE 2ND RESPONDENT |
| EXHIBIT P3 | TRUE COPY OF THE NOTIFICATION SHOWING
THE RESERVATION FOR THE YEAR 2010 AND
2015. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24120/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE DETAILS REGARDING
RESERVATION FOR 2010 AND 2015
ELECTIONS ISSUED BY THE 4TH
RESPONDENT. |
| EXHIBIT P2 | A TRUE COPY OF THE PROCEEDINGS DATED
29.09.2020 ISSUED BY THE 2ND
RESPONDENT. |
| EXHIBIT P3 | A TRUE COPY OF THE JUDGMENT DATED
04.11.2020 IN WPC NO. 21038 OF 2020. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24121/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF RELEVANT PATES FROM THE ISGKERALA.GOV.IN SHOWING WARD WISE RESERVATION CATEGORY OF BHARANANGANAM GRAMA PANCHAYATH.
- EXHIBIT P2** TRUE COPY OF RELEVANT PATES FROM THE ISGKERALA.GOV.IN SHOWING WARD WISE RESERVATION CATEGORY OF BHARANANGANAM GRAMA PANCHAYATH.
- EXHIBIT P3** TRUE COPY OF THE REPORT OF THE 4TH RESPONDENT CONCERNING THE DETAILS OF THE WARD WISE RESERVATION CATEGORY FOR 2010-2015 AND 2020.
- EXHIBIT P4** A TRUE COPY OF THE ORDER ISSUED BY THE DISTRICT COLLECTOR ON 29/09/2020.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24124/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE DECISION OF THE 3RD
RESPONDENT DATED 30.9.2020 |
| EXHIBIT P2 | A TRUE COPY OF THE TABLE SHOWING THE
RESERVATION CHART OF THIDANAND GRAMA
PANCHAYAT FOR 2010, 2015 AND 2020
ELECTIONS |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24151/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE CERTIFICATE VIDE NO
A9-7900/2020 DATED 05-11-2020 ISSUED
BY THE SECRETARY ERUMELI GRAMA
PANCHAYAT
- EXHIBIT P2** TRUE COPY OF THE ORDER OF THE DISTRICT
COLLECTOR KOTTAYAM ISSUED ON 1-10-2020
AFTER TAKING LOTS IN THE PRESENCE OF
THE DISTRICT COLLECTOR IN THE
COLLECTORATE HELD ON 1-10-2020
DECLARING THAT WARD NO. II TO BE
RESERVED FOR WOMEN.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24184/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE JUDGMENT DATED
4.11.2020 PASSED BY THIS HON'BLE COURT
IN WP(C) NO.21821/2020. |
| EXHIBIT P2 | TRUE COPY OF THE REPRESENTATION DATED
5.11.2020 SUBMITTED BY THE PETITIONER
BEFORE THE 2ND RESPONDENT. |
| EXHIBIT P3 | TRUE COPY OF THE REPRESENTATION DATED
5.11.2020 SUBMITTED BY THE PETITIONER
BEFORE THE 3RD RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24214/2020

PETITIONER'S/S EXHIBITS:

- | | |
|------------|-----------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE REPRESENTATION DATED 30/06/2020 SUBMITTED BEFORE THE 2ND RESPONDENT STATE ELECTION COMMISSION. |
| EXHIBIT P2 | TRUE COPY OF THE LETTER OF THE PRESIDENT OF THE GRAMA PANCHAYAT. |
| EXHIBIT P3 | TRUE COPY OF THE RESERVATION CHART OF VANNAPURAM GRAMA PANCHAYAT FOR THE YEAR 2010. |
| EXHIBIT P4 | TRUE COPY OF THE RESERVATION CHART OF VANNAPURAM GRAMA PANCHAYATH FOR THE YEAR 20158. |
| EXHIBIT P5 | TRUE COPY OF THE ORDER DATED 30/09/2020 OF THE DISTRICT COLLECTOR. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24220/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **A TRUE COPY OF THE RELEVANT PAGE OF
THE VOTERS LIST RELATING TO WARD NO.9
(VILLAGE OFFICER) CONTAINING THE NAME
OF THE PETITIONER**
- EXHIBIT P2** **A TRUE COPY OF THE ORDER DATED
01.10.2020 ISSUED BY THE 5TH
RESPONDENT**
- EXHIBIT P3** **A TRUE COPY OF THE JUDGMENT DATED
04.11.2020 OF THIS HON'BLE COURT IN
K.T ELDHOSE VS STATE OF KERALA AND
OTHERS**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24222/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|----------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE RESERVATION CHART OF
ELAMDESOM BLOCK PANCHAYAT FOR THE YEAR
2010-15,2015,202 AND 2020-2025 |
| EXHIBIT P2 | TRUE COPY OF THE ORDER DATED
05.10.2020 OF THE DISTRICT COLLECTOR |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24223/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF ORDER OF THE THIRD RESPONDENT RESERVING THE WARDS IN PANAMARAM GRAMA PANCHAYAT FOR THE PERIODS 2010-15 |
| EXHIBIT P2 | A TRUE COPY OF ORDER OF THE THIRD RESPONDENT RESERVING THE WARDS IN PANAMARAM GRAMA PANCHAYAT FOR THE PERIODS 2015-20 |
| EXHIBIT P3 | A TRUE COPY OF ORDER OF THE THIRD RESPONDENT RESERVING THE WARDS IN PANAMARAM GRAMA PANCHAYAT FOR THE PERIODS 2020-25 |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24226/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE RELEVANT PAGES OF VOTES LIST 2020 OF VADAKODU WARD (18) IN THALAVOOR GRAMA PANCHAYATH DATED 21.10.2020.**
- EXHIBIT P2** **THE TRUE COPY OF THE FORM CONTAINING THE REPROT OF PREVIOUS YEARS RESERVATION OF DIVISIONS I BLOCK PANCHAYATH OF PATHANAURAM.**
- EXHIBIT P3** **THE TRUE COPY OF THE DECISION DATED 05.10.2020 OF THE 2ND RESPONDENT REGARDING RESERVATION OF VARIOUS CATEGORIES IN BLOCK PANCHAYATH OF PATHANAPURAM.**
- EXHIBIT P4** **THE TRUE COPY OF THE REPRESENTATION DATED 06.11.2020 REFERRED BY THE PETITIONER TO THE 2ND RESPONDENT ALONG WITH POSTAL RECEIPT.**
- EXHIBIT P4 A** **THE TRUE COPY OF THE EMAIL DATED 06.11.2020 THROUGH WHICH EXT. P4 REPRESENTATION WAS SENT TO 2ND RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24227/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 6.10.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24228/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 6.10.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24229/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE JUDGMENT DTED
04.11.2020 PASSED BY THIS HON'BLE
COURT IN WPC NO.21821/2020. |
| EXHIBIT P2 | TRUE COPY OF THE REPRESENTATION DATED
07.11.2020 SUBMITTED BY THE PETITIONER
BEFORE THE 2ND RESPONDENT. |
| EXHIBIT P3 | TRUE COPY OF THE NOTIFICATION
DOWNLOADED FROM WEBSITE SHOWING THE
RESERVATION FOR THE YEAR 2010, 2015
AND 2020 IN MARAMPILLY DIVISION. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24230/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE JUDGMENT DATED
4.11.2020 PASSED BY THIS HON'BLE COURT
IN WP(C) NO. 21821/2020.
- EXHIBIT P2** TRUE COPY OF THE REPRESENTATION DATED
7/11/2020 SUBMITTED BY THE PETITIONER
BEFORE THE 2ND RESPONDENT.
- EXHIBIT P3** TRUE COPY OF THE NOTIFICATION
DOWNLOADED FROM WEBSITE SHOWING THE
RESERVATION FOR THE YEAR 2010, 2015
AND 2020 IN MARAMPILLY DIVISION.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24232/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**TRUE COPY OF THE JUDGMENT DATED
04.11.2020 PASSED BY THIS HON'BLE
COURT IN WPC NO.21821/2020.**

EXHIBIT P2

**TRUE COPY OF THE REPRESENTATION DATED
06.11.2020 SUBMITTED BY THE PETITIONER
BEFORE THE 2ND RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24237/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DETERMINING BY DRAW OF
LOTS OF THE RESERVED SEATS IN THE 2ND
RESPONDENT PANCHAYATH**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24239/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE ELECTION DETAILS FOR THE YEAR 2010 OF MARADY GRAMA PANCHAYATH OBTAINED FROM THE WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT, GOVERNMENT OF KERALA,
- EXHIBIT P2** TRUE COPY OF THE ELECTION DETAILS FOR THE YEAR 2015 OF MARADY GRAMA PANCHAYATH OBTAINED FROM THE WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT, GOVERNMENT OF KERALA,
- EXHIBIT P3** TRUE COPY OF THE ORDER DATED 1.10.2020 OF THE DISTRICT COLLECTOR ISSUED AFTER TAKING LOTS IN THE PRESENCE OF THE DISTRICT COLLECTOR IN THE COLLECTORATE, ERNAKULAM ON THE 1ST OCTOBER, 2020 DECLARING INTERALIA THAT WARD NO.4 AND WARD NO.6 TO BE RESERVED FOR WOMAN AND SCHEDULED CASTE RESPECTIVELY.
- EXHIBIT P4** TRUE COPY OF THE TABLE SHOWING RESERVATION CHART OF THE WARDS OF 4TH RESPONDENT, MADARY GRAMA PANCHAYATH FOR THE 2010, 2015 AND 2020 ELECTIONS.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24240/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE DECISION OF THE 3RD RESPONDENT DATED 28.09.2020. |
| EXHIBIT P2 | A TRUE COPY OF A TABLE SHOWING THE RESERVATION CHART OF THURAVOOR GRAMA PANCHAYAT, ERNAKULAM DISTRICT FOR 2010, 2015 AND 2020 ELECTIONS. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24242/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | PHOTOCOPY OF THE APPLICATION SUBMITTED
BY THE PETITIONER UNDER RIGHT TO
INFORMATION ACT DATED 6.11.2020 |
| EXHIBIT P2 | PHOTOCOPY OF THE REPLY
NO.C1/GE8/55418/19 DATED 6.11.2020
ISSUED BY THE PUBLIC INFORMATION
OFFICER |
| EXHIBIT P3 | PHOTOCOPY OF THE ORDER OF THE DIRECTOR
OF THIRUVANANTHAPURAM CORPORATION
DATED 16.10.2020 |
| EXHIBIT P4 | PHOTOCOPY OF THE REPRESENTATION DATED
6.11.2020 BY THE PETITIONER BEFORE THE
2ND RESPONDENT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24243/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**TRUE COPY OF THE ORDER NO.P3-
339479/2020(32) DATED 29.9.2020 ISSUED
BY 2ND RESPONDENT DISTRICT ELECTION
OFFICER, MALAPPURAM**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24244/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24246/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 01.10.2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24247/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24248/2020

PETITIONER'S/S EXHIBITS:

- | | |
|--------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF ADHAR CARD
NO.380393051141 DATED NIL |
| EXHIBIT P2 | TRUE COPY OF LIST OF RESERVATION WARDS
IN PERUMBAVOOR MUNICIPALITY DATED NIL
ISSUED FOR THE YEAR 2010 OBTAINED
UNDER RIGHT TO INFORMATION ACT |
| EXHIBIT P2A | TYPE COPY OF EXHIBIT P2 |
| EXHIBIT P3 | TRUE COPY OF LIST OF RESERVATION WARDS
IN PERUMBAVOOR MUNICIPALITY DATED NIL
ISSUED FOR THE YEAR 2015 OBTAINED
UNDER RIGHT TO INFORMATION ACT |
| EXHIBIT P4 | TRUE COPY OF THE LIST OF RESERVATION
WARDS IN PERUMBAVOOR MUNICIPALITY
DATED NIL ISSUED BY THE 2015 OBTAINED
UNDER RIGHT TO INFORMATION ACT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24249/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE RESERVATION CHART
FOR THE 2ND RESPONDENT PANCHAYATH FOR
THE ENSUING 2020 GENERAL ELECTIONS |
| EXHIBIT P2 | A TRUE COPY OF THE REPRESENTATION
DATED 5.11.2020 ADDRESSED TO THE 1ST
RESPONDENT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24251/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**TRUE COPY OF THE ORDER NO.E7-4148/2020
DATED 5.10.2020 ISSUED BY 2ND
RESPONDENT DISTRICT ELECTION OFFICER,
IDUKKI.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24252/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE ORDER DATED
5.10.2020 ISSUED BY THE 3RD
RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24255/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 29.9.2020 FOR THE
YEAR 2020-2025. |
| EXHIBIT P2 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 25.9.2015 FOR THE
YEAR 2015-2020. |
| EXHIBIT P3 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 26.7.2010 FOR THE
YEAR 2010-2015. |
| EXHIBIT P4 | TRUE COPY OF THE RELEVANT PORTION OF
THE VOTERS LIST 2020 OF THE 3RD
RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24257/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE COPY OF THE ORDER DATED 16-10-2020 OF THE 5TH RESPONDENT |
| EXHIBIT P2 | THE TRUE COPY OF THE REPRESENTATION DATED 05-11-2020 PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT |
| EXHIBIT P3 | THE TRUE COPY OF THE REPRESENTATION DATED 05-11-2020 PREFERRED BY THE PETITIONER BEFORE THE 5TH RESPONDENT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24258/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**TRUE COPY OF THE ORDER OF THE 3RD
RESPONDENT DATED 29.09.2020.**

EXHIBIT P2

**TRUE COPY OF THE REPLY DATED 5.11.2020
UNDER THE RIGHT TO INFORMATION ACT
ISSUED FROM THE OFFICE OF THE 4TH
RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24265/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF ORDER OF ALLOTMENT/RESERVATION OF SEATS IN BYSONVALLEY GRAMA PANCHAYAT ISSUED BY IDUKKI DIST. COLLECTOR BEARING NO. E6-26373/10
- EXHIBIT P2** TRUE COPY OF ORDER DATED 25-09-2015 OF ALLOTMENT/ RESERVATION OF SEATS BYSONVALLEY GRAMA PANCHAYAT ISSUED BY IDUKKI DIST. COLELCTOR BEARING NO. E7-30846/15
- EXHIBIT P3** TRUE COPY OF ORDER DATED 28-09-2020 OF ALLOTMENT/RESERVATION OF SEATS IN BYSONVALLEY GRAMA PANCHAYAT ISSUED BY IDUKKI DIST. COLLECTOR BEARING NO. E7-41411/2020
- EXHIBIT P4** TRUE COPY OF ALLOTMENT/RESERVATION SEATS INDEX IN BYSONVALLEY GRAMA PANCHAYAT IN THE YEAR 2010 AND 2015 ISSUED BY PANCHAYAT SECRETARY OF BYSONVALLEY GRAMA PANCHAYAT.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24275/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 29.9.2020 FOR THE
YEAR 2020-2025. |
| EXHIBIT P2 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 25.9.2015 FOR THE
YEAR 2015-2020. |
| EXHIBIT P3 | TRUE COPY OF THE PROCEEDINGS OF THE
2ND RESPONDENT DATED 26.7.2010 FOR THE
YEAR 2010-2015. |
| EXHIBIT P4 | TRUE COPY OF THE RELEVANT PORTION OF
THE VOTERS LIST 2020 OF THE 3RD
RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24279/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24296/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE LIST OF WARD MEMBERS OF KOOVAPADY GRAMA PANCHAYAT IN THE YEAR 2010-15 ISSUED BY PANCHAYAT SECRETARY.
- EXHIBIT P2** TRUE COPY OF ORDER DATED 26.09.2015 OF ALLOTMENT/RESERVATION OF SEATS IN KOOVAPADY GRAMA PANCHAYAT ISSUED BY ERNAKULAM DISTRICT COLLECTOR BEARING NO.EL-63654/15 ATTESTED BY PANCHAYAT SECRETARY.
- EXHIBIT P3** TRUE COPY OF ORDER DATED 29.09.2020 OF ALLOTMENT/RESERVATION OF SEATS IN KOOVAPADY GRAMA PANCHAYAT ISSUED BY ERNAKULAM DISTRICT COLLECTOR, ATTESTED BY PANCHAYAT SECRETARY.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24305/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	TRUE COPY OF THE ORDER OF THE 3RD RESPONDENT
EXHIBIT P2	TRUE COPY OF THE GUIDELINES ISSUED BY THE 1ST RESPONDENT
EXHIBIT P3	NIL
EXHIBIT P3 (A)	TRUE COPY OF THE ORDERS OF ALLOTMENT OF THE 2010 ELECTION
EXHIBIT P3 (B)	TRUE COPY OF THE ORDERS OF ALLOTMENT OF THE 2015 ELECTION
EXHIBIT P4	TRUE COPY OF THE REPRESENTATION DATED 6.11.2020

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24312/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	TRUE COPY OF THE MUNICIPAL REGIONAL JOINT DIRECTOR DATED 30.9.2020 NOTIFYING WARD NO.17 AS WOMEN RESERVATION
EXHIBIT P2	TRUE COPY OF REPRESENTATION DATED 12.10.2020 SUBMITTED BY THE PETITIONER BEFORE THE 3RD RESPONDENT

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24315/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-----------------------|------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE ORDER OF THE 3RD RESPONDENT DATED 28/09/2020 ALLOTING RESERVATION. |
| EXHIBIT P2 | A TRUE COPY OF THE ORDER OF THE 3RD RESPONDENT ISSUED DURING 2010 ALLOTING RESERVATION. |
| EXHIBIT P2 (A) | A TRUE COPY OF THE ORDER OF THE 3RD RESPONDENT ISSUED DURING 2015 ALLOTING RESERVATION. |
| EXHIBIT P3 | A TRUE COPY OF THE REPRESENTATION DATED SUBMITTED TO THE 2ND AND 3RD RESPONDENTS. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24331/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | THE TRUE COPY OF THE RESERVATION
SCHEDULE DATED 29.9.2020 |
| EXHIBIT P2 | THE TRUE COPY OF THE NAME AND
RESERVATION CATEGORY OF THE ELECTED
MEMBERS OF KOCHI CORPORATION IN THE
YEAR 2010 PUBLISHED IN THE OFFICIAL
WEBSITE OF LOCAL SELF GOVERNMENT
DEPARTMENT |
| EXHIBIT P3 | THE TRUE COPY OF THE NAME AND
RESERVATION CATEGORY OF THE ELECTED
MEMBERS OF KOCHI CORPORATION IN THE
YEAR 2015, PUBLISHED IN THE OFFICIAL
WEBSITE OF LOCAL SELF GOVERNMENT
DEPARTMENT |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24341/2020

PETITIONER'S/S EXHIBITS:

**EXHIBIT P1 TRUE PHOTOCOPY OF ADHAR CARD OF THE
PETITIONER.**

**EXHIBIT P2 TRUE PHOTOCOPY OF THE ORDER ISSUED BY
THE 1ST RESPONDENT DISTRICT COLLECTOR
DATED 01.10.2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24356/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-----------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | A TRUE COPY OF THE RELEVANT PAGES OF THE LIST OF ELECTED MEMBERS OF VARAPETTY GRAMA PANCHAYAT DURING THE PANCHAYAT ELECTION 2010 |
| EXHIBIT P2 | A TRUE COPY OF THE RELEVANT PAGES OF THE LIST OF ELECTED MEMBERS OF VARAPETTY GRAMA PANCHAYAT DURING THE PANCHAYAT ELECTION 2015 |
| EXHIBIT P3 | A TRUE COPY OF THE ORDER REGARDING THE RESERVATION OF WARD V OF VARAPETTY GRAMA PANCHAYAT DATED 30-09-2020 |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24359/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE VOTER ID CARD OF THE PETITIONER. |
| EXHIBIT P2 | TRUE COPY OF THE SCHEDULE SPECIFYING THE NATURE OF RESERVATION PROVIDED TO ALL THE WARDS IN SASTHAMCOTTA GRAMA PANCHAYATH FOR THE PERIOD FROM 2010 TO 2020. |
| EXHIBIT P3 | TRUE COPY OF THE REPRESENTATION SUBMITTED BEFORE THE 2ND RESPONDENT. |

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24360/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE REPRESENTATION
SUBMITTED BY THE PETITIONERS DATED
02/10/2020 BEFORE THE ELECTION
COMMISSIONER AS WELL AS THE PANCHAYAT.**
- EXHIBIT P2** **THE TRUE COPY OF THE ORDER ISSUED BY
THE DISTRICT COLLECTOR, ERNAKULAM
DATED 30/09/2020 SHOWING THE
RESERVATION OF WARDS OF
PALLARIMANGALAM GRAMA PANCHAYAT FOR
SPECIAL CATEGORY.**
- EXHIBIT P3** **TRUE COPY OF THE DETAILS OF WARDS
RESERVED FOR SPECIAL CATEGORY IN THE
YEAR 2010 ISSUED FROM THE OFFICE OF
THE 3RD RESPONDENT.**
- EXHIBIT P4** **TRUE COPY OF THE DETAILS OF WARDS
RESERVED FOR SPECIAL CATEGORY IN THE
YEAR 2015 ISSUED FROM THE OFFICE OF
THE DISTRICT COLLECTOR, ERNAKULAM.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24391/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DATED 11.10.20.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24392/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1

**A TRUE COPY OF THE PROCEEDINGS OF THE
3RD RESPONDENT DETERMINING THE
RESERVED SEATS OF 2ND RESPONDENT BLOCK
PANCHAYATH FOR THE GENERAL ELECTONS
2020**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24395/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE RESERVATION SCHEDULE DATED 01.10.2020.**
- EXHIBIT P2** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF KADAMAKKUDY PANCHAYATH IN THE YEAR 2010, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**
- EXHIBIT P3** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF KADAMAKKUDY PANCHAYATH IN THE YEAR 2015, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24397/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE RESERVATION SCHEDULE DATED 29/09/2020.**
- EXHIBIT P2** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF KARUNAPURAM PANCHAYATH IN THE YEAR 2010, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**
- EXHIBIT P3** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF KARUNAPURAM PANCHAYATH IN THE YEAR 2015, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24406/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** **THE TRUE COPY OF THE RESERVATION SCHEDULE DATED 5/10/2020.**
- EXHIBIT P2** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF EDAPALLY BLOCK PANCHAYATH IN THE YEAR 2010, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT,**
- EXHIBIT P3** **THE TRUE COPY OF THE NAME AND RESERVATION CATEGORY OF THE ELECTED MEMBERS OF EDAPALLY BLOCK PANCHAYATH IN THE YEAR 2015, PUBLISHED IN THE OFFICIAL WEBSITE OF LOCAL SELF GOVERNMENT DEPARTMENT.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24409/2020

PETITIONER'S/S EXHIBITS:

**EXHIBIT P1 THE TRUE COPY OF THE DECISION TAKEN BY
THE 3RD RESPONDENT DATED 01/10/2020.**

**EXHIBIT P2 THE TRUE COPY OF THE CERTIFICATE
SIGNED BY THE SECRETARY OF ERUMELI
GRAMA PANCHAYATH DATED, 05/11/2020.**

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24411/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** A TRUE COPY OF THE ORDER REGARDING IN
RESERVATION OF KALLORKKAD GRAMA
PANCHAYT DURING THE PANCHAYAT ELECTION
DATED 27.10.2010.
- EXHIBIT P2** A TRUE COPY OF THE ORDER REGARDING THE
RESERVATION OF WARDS IN KALLOORKKAD
GRAMA PANCHAYAT DATED 28.09.2015.
- EXHIBIT P3** A TRUE COPY OF THE ORDER REGARDING THE
RESERVATION OF WARD IN KALLOORKKAD
GRAMA PANCHAYAT DATED 01.10.2020.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24412/2020

PETITIONER'S/S EXHIBITS:

- EXHIBIT P1** TRUE COPY OF THE RELEVANT PAGE ONLY OF THE VOTERS' LIST DATED NIL PUBLISHED BY THE 4TH RESPONDENT.
- EXHIBIT P2** TRUE COPY OF THE RELEVANT PAGE ONLY OF THE ORDER DATED 28.07.2010 PASSED BY THE 3RD RESPONDENT UNDER SECTION 10(2B) OF THE KERALA PANCHAYAT RAJ ACT 1994 FOR THE 2010. ELECTION.
- EXHIBIT P3** TRUE COPY OF THE ORDER DATED 28.09.2015 PASSED BY THE 3RD RESPONDENT UNDER SECTION 10(2B) OF THE KERALA PANCHAYAT RAJ ACT, 1994 FOR THE 2010 ELECTION.
- EXHIBIT P4** TRUE COPY OF THE ORDER DATED NIL-9-2020 PASSED BY THE 3RD RESPONDENT UNDER SECTION 10(2B) OF THE KERALA PANCHAYAT RAJ ACT, 1994 FOR THE 2020 ELECTION.
- EXHIBIT P5** TRUE COPY OF THE GUIDELINES ISSUED BY THE 2ND RESPONDENT AS REGARDS THE ELECTION TO THE LOCAL SELF GOVERNMENT INSTITUTIONS.

W.P.(C)Nos.23927 of 2020 and connected cases

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APPENDIX OF WP (C) 24423/2020

PETITIONER'S/S EXHIBITS:

- | | |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| EXHIBIT P1 | TRUE COPY OF THE AADHAR CARD OF THE PETITIONER |
| EXHIBIT P2 | TRUE COPY OF THE SCHEDULE SPECIFYING THE NATURE OF RESERVATION PROVIDED TO ALL THE WARDS IN WEST KALLADA GRAMA PANCHAYATH FOR THE PERIOD FROM 2010 TO 2020 |
| EXHIBIT P3 | TRUE COPY OF THE REPRESENTATION SUBMITTED BEFORE THE 2ND RESPONDENT |